

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH NEW DELHI

**ORIGINAL APPLICATION NO. 667/2018 (MAHENDRA
SINGH VERSUS STATE OF HARYANA AND ORS.)**

**WITH ORIGINAL APPLICATION NO. 679/2018
(TEJPAL VERSUS STATE OF HARYANA AND ORS.),**

**IN ORIGINAL APPLICATION NO. 599/2019
(BISHAMBER SINGH VERSUS STATE OF HARYANA
AND ORS.)**

AS PER HON'BLE NGT ORDER DATED 15.11.2021

Action Taken Report in compliance with the Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 15.11.2021 in the matter of OA No. 667/2018 (Mahendra Singh Vs. State of Haryana and Ors) with OA No. 679/2018 (Tejpal Vs. State of Haryana and Ors) and OA No. 599/2019 (Bishamber Singh Vs. State of Haryana and Ors).

Hon'ble NGT in its order dated 15.11.2021 in (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors, directed as follows:

"16. Let a six-member joint Committee of CPCB, State PCB, District Magistrate, Mahendragarh, jurisdictional Conservator of Forest, nominee of IIT Delhi with expertise on the subject of air pollution and a Pulmonologist, nominated by DG Health, Haryana meet within two weeks and ponder over the issue. The CPCB and the State PCB will be nodal agency for coordination and compliance. They may interact with the stakeholders, including the representatives of the stone crushers, who may be informed about proceedings before this Tribunal by the State PCB, in coordination with any other concerned authorities, in an appropriate manner by e-mail or otherwise. Any expenses to be incurred will be borne by the State PCB, subject to further orders. The District Magistrate may provide logistics for execution of the order. The Committee may give a report about the number of stone crushers and mineral grinding units which can be allowed and subject to what conditions, having regard to air pollution load and adverse impact on public health The report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF which may also be uploaded on the website of the State PCB for information of all the affected stone crushers who will be at liberty to file their comments, if any, to the report before this Tribunal within 15 days of uploading of the report. List for further consideration on 07.04.2022."

In compliance of the order a six member committee was constituted and first meeting of the Committee was held on 30.11.2021 in the office of Deputy Commissioner, Mahendragarh at Narnaul and the second meeting was held on 03.08.2022. The proceeding of meetings (**Annexure-1 & 2**) was communicated to all members and concerned departments vide letters dated 22.12.2021 and 05.08.2022 respectively.

Further, the third meeting of the Committee was held on dated 11.01.2023 to discuss the status of actions taken, by the concerned departments as required and communicated vide minutes of the meetings. An appraisal on the actions taken is as follows:

1. **Study of Health Impact:-** The Civil Surgeon, Health Department, Narnaul has organized health camps in Mahendergarh at 70 crushers sites and 11 adjacent villages to study the effect of dust pollution on workers and villagers, focusing on respiratory diseases, Anaemia, Tuberculosis and Diabetes. The health camps were organised from 24.06.2022 to 02.07.2022. The report finds that 03% people have abnormal spirometry findings and 0.7 % have abnormal chest X-ray suggestive of pneumoconiosis, possibly due to dust pollution. It suggested that workers engaged in stone crushing activities, within and outside the plants, to use masks & eye protection measures etc. The healths impact study report, dated 06.07.2022 is enclosed **Annexure-3**.
2. **Verification of Green Belt:-** The Notification, dated 11.05.2016 has specified that "all stone crushing units shall provide a green belt along the periphery having avenue plantation of two rows after approval of plantation plan by the Divisional Forest Officer concerned". It was discussed in meeting that all concerned Stone crushing unit who has submitted plantation plan & the same will be verify thereafter through conducting physical visits. The verification report is due for submission at the earliest.
3. **Use of Treated sewage:-** The Public Health Engineering Department has reported that treated sewage has been utilized by individual stone crushers by lifting it from Sewage Treatment Plants following an agreement with PHED, Narnaul. The department at Narnaul has further intimated status of units using treated sewage by stone crushing units for dust suppression and the treated sewage was drawn from STP located at Rewari Road, Narnaul. The report is enclosed as **Annexure- 4**.
4. **Development of Emission Inventory:-** As per the above order issued in OA for the preparation of the emission inventory of the 18-villages. The identification of the different sources was done during the reconnaissance tour of the study region. The road dust sampling was also done at 26-locations which were then experimentally analyzed in the laboratory for estimating the silt loading. A door-to-door household survey comprising of 137 houses was done in the 18 villages. Also, petrol pump survey of over 200 vehicles was also done for the study. The limited available data related to transportation of

materials was obtained from Department of Mines and Geology, Haryana on 29.12.2022 and same was forwarded to IIT, Delhi for preparation of final report on the same. The IIT, Delhi has intimated that the report is under finalization and expected to be over by 15.01.2023 (Annexure-5).

5. **Illegal Extraction of Ground Water:-** An action has already been initiated in the past against a total of 18 stone crushing units. The show cause notices were issued on 06.04.2021 by the then authority i.e. by Central Ground Water Authority empowered to District Magistrate/Deputy Commissioner. The matter was also discussed with the members of the Committee as the Haryana Water Resource Authority is now constituted, and therefore Deputy Commissioner, Mahendragarh at Narnaul has forwarded all such matters to the Haryana Water Resources Authority recovery of Environment Compensation imposed on 18 stone crushers, found extracting groundwater without necessary permission. The Memo No. 7914/MA, dated 04.01.2022 is enclosed (Annexure- 6).

6. **Recharge of Ground water table:** - Haryana Irrigation and Water Resources Department, Narnaul and Panchayat & Development Department, Haryana have made following efforts to conserve the groundwater table in the District Mahendragarh.

1.) There are 02 seasonal rivers flowing through district Mahendragarh i.e. Dohan River and Krishnawati River but due to scanty rainfall in the region, the rivers remain dry. Haryana Irrigation and Water Resources Department, Narnaul has executed a project to recharge the groundwater table by utilizing excess water available in the rainy season in there canals by connecting at 20 various points of river with canal. List of the points is enclosed. (Annexure- 7). A total of 183 new ponds were made under the project and also connected to canals by providing concrete pipes for recharging.

2.) A total of 75 ponds (accumulated wastewater generated in the village) were identified and under renovation by the Panchayat and Development Department, Haryana in the district of Mahendragarh. List of the ponds is enclosed. (Annexure- 8)

- 3.) "Mission Mahendragarh Apna Jal" MMAJ had voluntarily doing job of water saving and plantation with public involvement, and estimated 100 Crore liters of water has been sent towards ground as to let it stand in talaiyas.

7. **Monitoring and Compliance by SPCB:-**

- 1). With regards to monitoring of Ambient Air Quality, at 03 different locations, the SPCB has installed two Ambient air Quality Monitoring Stations (Manual) i.e. one at Nangal Chaudhary and other at STP, Mahendragarh to fulfill the criteria Ambient Air Monitoring. In addition, one Continuous Ambient Air Quality Monitoring Station has also been installed by SPCB at Mini Secretariat, Narnaul, following the norms prescribed by CPCB in this regard. The data (February to November, 2022) captured by Continuous Ambient Air Quality Monitoring Station from is enclosed **Annexure- 9**.
- 2). The status of the stone crushing units has been updated and submitted as follows:-The SPCB has taken actions such as closure, prosecution and imposition of Environment Compensation. Total, 13 stone crushers found non-complying the provisions under Air (Prevention and Control of Pollution) Act 1981, were Closed by the Board, other 31 Nos. CTO refused / revoked and found dismantled. An environmental compensation amounting to the tune of INR. 1,60, 50,000 was imposed on 08 stone crushers. The assessment, imposing and recovery of environment compensation on the remaining unit are under process. The prosecution action has been filed in Special Environment Court, Faridabad against 04 units found operating without units which were found operating violating various provisions of Air (Prevention and Control of Pollution) Act of 1981 and for remaining are under observations. List of Defaulting units is enclosed as **Annexure- 10**.
- 3). The status of the mineral grinding units has been updated and submitted as follows:- The SPCB has taken actions such as closure, prosecution and imposition of Environment Compensation. Total 09 mineral grinding units found non-complying, were closed by the Board. Apart from closure action, Environment Compensation amounting of Rs. 1,76,37,500/- has been imposed on 08 Nos. mineral grinding units. The assessment, imposing and recovery of

environment compensation on remaining 01 No unit is under process. The prosecution action has been filed in Special Environment Court, Faridabad against 08 Nos. units which were found operating violating various provisions of Air (Prevention and Control of Pollution) Act of 1981 & Guidelines dated 02.04.2012. List of Defaulting units is enclosed as **Annexure- 11**.

- 4) The status of the mine has been modified/updated as on date (at the time of reporting), wherein action taken by the Board against the defaulting units found violating the environmental norms were found and Environment Compensation imposed Rs. 3.0 Crore by the Hon'ble NGT vide order dated 11.11.2022 titled as Original Application No. 10/2021 titled as M/s Sanjay Kumar Vs. Union of India and same has been deposited with District Magistrate on dated 15.12.2022 (Copy is enclosed as **Annexure- 12**)
- 5). Further, draft Notification, dated 11.11.2022 regarding stone crushers is also under consideration and a copy of the same was issued by Environment Department, Govt. of Haryana vide schedule-II on prescribing emission norms and pollution control measures required for stone crushing units the same is enclosed. (**Annexure- 13**) Wherein it was proposed that additional air pollution control measures by stone crushing units like laying of tiles in the entire area of the unit, fully covering their conveyors and installing fogger machines in their units, within a period of one year of issuance of the Notification.

At present following recommendations were made:-

- 1) All Stone Crusher units will ensure to provide adequate green belt around the plant and DFO should physical ensure whether they are adequate or not? And accordingly HSPCB will initiate further necessary action against the non compliance units.
- 2) All stone crusher unit should strictly comply with directions issued by Environment Department, Govt. of Haryana, vide Stone crusher notification 11.05.2016 and amended from time to time and all mineral grinding unit shall comply guidelines dated 02.04.2012 issued by the HSPCB.

After receiving IIT Delhi report, needful shall be done and further course of action shall be decided and taken by joint committee constituted within 02 months time period.

Keeping in view of above, it is requested the Hon'ble NGT may kindly allow additional time upto March, 2023 to Committee to file its comprehensive report in compliance with its order.

K. Sri Harsha

Dr. Sri Harsha Kota, Professor
IIT, New Delhi

[Signature]
Dr. Jai Krishan Abhir, IAS
DC, Mahendragarh at Narnaul

Sunee Dave

Sunee Dave
Regional Director, CPCB, Chandigarh

[Signature]
Dr. Dharmesh Kumar Saini,
CMO, Health Pulmonologist, Narnaul

[Signature]
Sh. Krishan Kumar, Regional Officer,
HSPCB, Mahendragarh Region at Rewari

[Signature]
Sh. Rajkash, Divisional
Forest Officer, Distt. Mohindergarh

Haryana State Pollution Control Board

REGIONAL OFFICE, LALA NEMI CHAND SINGHAL ENCLAVE, SOHNA ROAD

NEAR PUNJAB NATIONAL BANK, DHARUHERA

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To

1. The Deputy Commissioner
Mohindergarh at Narnaul
2. The Regional Director
CPCB, Regional Directorate, Chandigarh
3. The Associate Professor,
IIT, New Delhi
4. The Chief Medical Officer,
Narnaul, District Mohindergarh
5. The Superintendent Engineer,
Public Health Engineering Department
Narnaul, District Mohindergarh
6. The Divisional Forest Officer,
Forest Department, Narnaul, District Mohindergarh
7. The Executive Engineer
PWD B&R, Narnaul, District Mohindergarh

Sub.- Minutes of the meeting held on 30.11.2021 of Joint Committee constituted in compliance of NGT order dated 15.11.2021, (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors.

Kindly refer to the subject noted above, please find enclosed herewith the minutes of the meeting held on 30.11.2021 of Joint Committee constituted in compliance of NGT order dated 15.11.2021, (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors. at DC Camp office, Narnaul, District Mohindergarh. The next date of hearing is fixed for 07.04.2022.

Submitted for you kind information and necessary action, please.

DA/- Minutes of Meeting

CC:-

A copy of above is forwarded to the Chairman, HSPCB, Panchkula for kind information and necessary action please.

Signed by Mohit Moudgil

Date: 22-12-2021 10:55:58

Reason: Approved

**Regional Officer
Dharuhera Region**

Minutes of the meeting held on 30.11.2021 of Joint Committee constituted in compliance of NGT order dated 15.11.2021, (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors.

The Hon'ble NGT vide order dated 15.11.2021 in the matter of (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors. directed in para No. 16 that :

“Let a six-member joint Committee of CPCB, State PCB, District Magistrate, Mahindragarh, jurisdictional Conservator of Forest, nominee of IIT Delhi with expertise on the subject of air pollution and a Pulmonologist, nominated by DG Health, Haryana meet within two weeks and ponder over the issue. The CPCB and the State PCB will be nodal agency for coordination and compliance. They may interact with the stakeholders, including the representatives of the stone crushers, who may be informed about proceedings before this Tribunal by the State PCB, in coordination with any other concerned authorities, in an appropriate manner by e-mail or otherwise. Any expenses to be incurred will be borne by the State PCB, subject to further orders. The District Magistrate may provide logistics for execution of the order. The Committee may give a report about the number of stone crushers and mineral grinding units which can be allowed and subject to what conditions, having regard to air pollution load and adverse impact on public health. The report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF which may also be uploaded on the website of the State PCB for information of all the affected stone crushers who will be at liberty to file their comments, if any, to the report before this Tribunal within 15 days of uploading of the report.”

Accordingly, a meeting of six members committee as per the direction Hon'ble NGT was held on dated 30.11.2021 in compliance of Hon'ble NGT order dated 15.11.2021 in the matter of (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors. Mohindergarh at Deputy Commissioner Camp Office Narnaul to submit the

compliance report well within the stipulated time period to Hon'ble National Green Tribunal, New Delhi. The list of officers attending the meeting is enclosed as **Annexure- A**.

Sh. Mohit Moudgil, Regional Officer, HSPCB has briefed the status of stone crushing and mineral grinding units established/operated along with the study of carrying capacity previously conducted in compliance of Hon'ble NGT order dated 03.12.2020 in (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors.

During meeting, the following discussions were held:-

1. Representative of IIT Delhi and CPCB advised that there is a need to develop an emission inventory for this area to understand the contributions of different sources to the PM10 concentrations so that the necessary actions can be taken to ensure that the air quality standards prescribed by CPCB are met and also for developing the exhaustive emission inventory for the selected villages of the District; i) Inventory of source of pollution of whole of the District needs to be carried out. ii) Then AAQ monitoring needs to be carried out. Monitoring of all the source of pollution i.e. vehicle plying, hot spots, road dust, transportation, dust emission etc. needs to be carried out. iii) After that carrying capacity will be calculated.
2. The joint committee discussed the issue that whether all the stone crushers are using treated water for sprinkling purpose from STP of PHED, if doing so then it would be ideal condition or from other sources.
3. PWD, B&R Department, Narnaul should work upon to make the concrete roads as per their provisions in and around stone crushing zones and nearby villages to suppress the dust emission.
4. Representative of IIT Delhi deliberated upon that why the stone crushing units / association not contributing in making the roads in and around the stone crushing zones. If they don't contribute then they should reduce their crushing capacity accordingly.
5. The joint committee discussed the health issues. Pulmonologist emphasized to identify the source of pollution and their effect on the employees working in stone crushing unit and surrounding villagers. He informed that, they have carried out study previously. For carrying out such kind of study, digital X ray machine is required for identifying silicosis patients. For

such kind of study 250-300 patients are required to get better results. They can get help from Medanta Hospital mobile support. In this Civil Surgeon added that digital X-Ray can be got done in Civil Hospital, Narnaul.

6. The Divisional Forest Officer needs to verify their necessary permission and green belt provided by the unit to the said site in question as per their applicable Laws/ Acts/ Notifications/ any orders amended from time to time in this regard and will compile report in this regard.
7. The joint committee visited the stone crushing zones and mineral grinding unit and interacted with various stake holders.
8. The Deputy Commissioner asked the members to develop the road map for further course of action in order to comply with the various directions in the NGT order which will be discussed in the next meeting, to be scheduled soon.

The meeting ended with the vote of thanks to be chair

I/128325/2022

Annexure-2

Haryana State Pollution Control Board

REGIONAL OFFICE, MAHENDRAGARH REGION AT DHARUHERA

LALA NEMI CHAND SINGHAL ENCLAVE, SOHNA ROAD

NEAR PUNJAB NATIONAL BANK, DHARUHERA

Tele Fax: 01274-244241

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**Time bound NGT
matter**

To

1. The Associate Professor, Department of Civil Engineering
Block:V, Room:201, Indian Institute of Technology Delhi, Hauz Khas, New Delhi,
Email:- harshakota@civil.iitd.ac.in
2. The Regional Director, CPCB, Chandigarh
Email:- sdave.cpcb@gmail.com
3. The Sub Divisional Magistrate, Narnaul, District Mahendragarh
Email:- dfomgarh@yahoo.co.in
4. The Superintendent Engineer/All Executive Engineer
PHED, District Mahendragarh, Email:-
5. The Chief Medical Officer Narnaul, District Mahendragarh,
Email:- dhs.csmhn@hry.nic.in
6. The Divisional Forest Officer, Mahendragarh
Email:- dfomgarh@yahoo.co.in
7. The Xen, PWD (B&R), Narnaul, District Mahendragarh
Email:- pwd-eeepd-narnaul@hry.nic.in
8. The Mining Officer, Narnaul, District Mahendragarh
Email:- monarnaul@gmail.com

Sub.- Minutes of the meeting held on 03.08.2022 at Mini Secretariat, Narnaul of Joint Committee constituted in compliance of NGT order dated 15.11.2021, (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3)OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors.

Kindly refer to the subject noted above, please find enclosed herewith the Minutes of the meeting held on 03.08.2022 at Mini Secretariat, Narnaul of Joint Committee constituted in compliance of NGT order dated 15.11.2021, (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors. The next date of hearing is fixed for 22.08.2022.

Submitted for you kind information and necessary action as per minutes of meeting and also requested to submit the required inputs/data within 07 days positively to this office, please.

DA/- Minutes of Meeting 03.08.2022

CC:-

A copy of above is forwarded the following for kind information and necessary action please.

1. The Chairman, HSPCB, Panchkula
2. The Deputy Commissioner, Mahendragarh at Narnaul

**Regional Officer
Mahendragarh Region at Dharuhera**

Signed by Sandeep Singh

Date: 05-08-2022 16:23:53

Reason: Approved

Minutes of the meeting of Joint Committee constituted in compliance of NGT order dated 15.11.2021, (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal vs. State of Haryana and Ors), (3)OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors held on 03.08.2022 at Mini Secretariat, Narnaul

The Hon'ble NGT vide order dated 15.11.2021 in the matter of (1) OA No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. (2) OA No. 679/2018 titled as Tejpal Vs. State of Haryana and Ors), (3) OA No. 599/2019, titled as Bishamber Singh V/s State of Haryana & Ors. directed in para No. 16 that :

"Let a six-member joint Committee of CPCB, State PCB, District Magistrate, Mahendragarh, jurisdictional Conservator of Forest, nominee of IIT Delhi with expertise on the subject of air pollution and a Pulmonologist, nominated by DG Health, Haryana meet within two weeks and ponder over the issue. The CPCB and the State PCB will be nodal agency for coordination and compliance. They may interact with the stakeholders, including the representatives of the stone crushers, who may be informed about proceedings before this Tribunal by the State PCB, incoordination with any other concerned authorities, in an appropriate manner by e-mail or otherwise. Any expenses to be incurred will be borne by the State PCB, subject to further orders. The District Magistrate may provide logistics for execution of the order. The Committee may give a report about the number of stone crushers and mineral grinding units which can be allowed and subject to what conditions, having regard to air pollution load and adverse impact on public health. The report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF which may also be uploaded on the website of the State PCB for information of all the affected stone crushers who will be at liberty to file their comments, if any, to the report before this Tribunal within 15 days of uploading of the report."

The meeting was chaired by Deputy Commissioner, Mahendragarh at Narnaul and the list of participants attending the meeting is enclosed as **Annexure- A**.

During meeting, the following points were discussed in detail and decisions were taken:-

2 Regional Officer Mahendragarh briefed all the members & representatives of departments about the orders of Hon'ble NGT and action taken/progress made by the various departments/agencies as interim report has already been submitted in Hon'ble NGT on 08.07.2022 and next date of hearing is 22.08.2022, so this meeting is called upon in person with CPCB, IIT, Delhi, CMO, DFO, PHED, Mining Department to follow up in providing the

data/report from the concerned departments at the earliest. Accordingly final report can be submitted in the Hon'ble NGT well within time frame. Sh. Suneel Dave, Regional Director, CPCB, Chandigarh also requested all the Officers/Officials to take up this matter on priority as this report is already delayed so that final recommendation can be submitted in Hon'ble NGT.

1. **Health Impact:-** Civil Surgeon, Narnaul briefed about Health camps organized by Health Department, District Mahendergarh in 70 crushers sites and adjacent 11 villages to study the effect of dust/population on employees and villagers mainly respiratory disease, Anaemia, HB and Diabetes mellitus during the period 24/06/2022 to 02/07/2022 & submitted conclusion that 03% people have abnormal spirometry finding and 0.7 % have abnormal chest X-ray suggestive of pneumoconiosis and this could be because of dust/environmental pollution on respiratory system. Further, Civil Surgeon suggested that some other steps can be taken or encouraged for usages by the personnel/ staff engaged in stone crushing activities/ plants such as use of masks & eye protection measures etc.
2. **Forest/Green Belt Development:-**DFO, Mahendragarh has intimated about the status that till date no stone crusher unit has obtained approved green belt development plan from their department. After detail discussion it was finalized that physical inspection/verification is needed to be conducted by forest department for verification of the green belt developed by individual crusher unit. Further to inform concerned units about scope of development of green cover around the areas where crushers are established with the help of owners of crushers & district administration where ever required. Focus of plantation should be local species that are best suited in local environment and precautions to be taken with plantation for their effective survival and growth in long term. Being the member of committee this exercise is required to be taken at the earliest for which Deputy Commissioner, Mahendragarh also agreed.
3. **Reuse of STP Water:-**Status report submitted by PHED till date is briefed to the committee members that no such record/data has been submitted about the quantity of treated sewage taken by the individual crushers. Therefore, Officers of PHED are directed to submit data of treated effluent taken by Stone Crushing units from all the STP of the District Mahendragarh to be provided for last 04 months in representable format. Such details should be submitted at the earliest to the committee for further course of action accordingly.

4. **IIT Delhi Study:**-Representative of IIT, Delhi submitted the progress made till date in their study. Further, he raised the point that only 01 data is urgently required i.e. data of Dharma Kanta / weighing scale / No. of trucks/e ravana for 02 particular dates i.e. 09.04.2022 & 13.05.2022 for concluding the work of emissions inventory for which they will required atleast 03 week time period after obtaining the required data.
5. **Road Dust & Mining Data:**-Mining Officer, Narnaul also joined the meeting & agreed to take up matter of providing data i.e E ravana for 2 days as desired by IIT Delhi for the study from their head office at the earliest. Construction of Pucca Roads where also discussed and Mining Officer stated that such proposal was already taken up and sent to authorities for approval.
6. **Ground Water Extraction:**-RO, HSPCB had informed that 18 stone crushers were identified for illegal extraction of the ground water. As action has already initiated in the past against 18 No. stone crushing units, show cause notices were issued on 06.04.2021 by the then authorized officer, CGWA- cum- District Magistrate/Deputy Commissioner. The matter was also discussed with the members of the committee as now the Haryana Water Resource Authority already constituted and it was decided that matter will be sent to HWRA for further action i.e. imposition of Environemnt Compensation.

At end, the Deputy Commissioner again asked to all the deparments to complete work assinged to them well within time.

The meeting ended with the vote of thanks to be chair.


4/8/2022
Regional Officer,

HSPCB, Mahendergarh

Submitted for approval please.


Deputy Commisioner,
Mahendergarh at Narnaul

ATTENDANCE SHEET

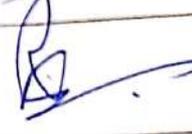
on dated 03.08.2022

Meeting scheduled on 03.08.2022 at 10:00 AM in conference Hall, Mini Secretariat, Narnaul in the matter of Original Application No. 679 of 2018 titled as Tejal Vs. State of Haryana & Ors., Original Application No. 667 of 2018 titled as Mahendra Singh Vs. State of Haryana & Ors. & OA No. 599 of 2019 titled as Bishamber Singh Versus State of Haryana pending in the Hon'ble NGT.

Sr. No.	Name of Officer	Designation	Department	Mobile No.	Email ID	Signature
1.	Dharmender	AIPRO	P. Relations	9416810343		
2.	Vijay Dhanbher	AEE	PMED	0125-222277	ccngach@phed haryana.gov.in	
3.	Arpit Kataria	PhD Scholar IIT Delhi	IIT Delhi	7355696514	cey185629@ civil.iitd.ac.in	
4.	Sunil Dave	Admn. Director CPCB Chandigarh	CPCB	9205849639	sdave.cpcb@gmail.com	
5.	ROHITASHI	DFO	Forest	972863201	dfo.yamun.ccr	
6.	ANUJ NARWAL	AEE	HSPCB	9996192738	hspcbromg@gmail.com	
7.	Nitesh	KEH PMED	PMED	9255004162	cepnamand@gmail.com	
8.	Dr. Ashwani	Civil Surgeon	Health	7015676700	dhs.csurden@ gpo	
9.	Monasramb	Ministry of Env	Ministry of Env	9416302227	monasramb@gmail.com	
10.						
11.						
12.						
13.						

ATTENDANCE SHEET on dated 03.08.2022

Meeting scheduled on 03.08.2022 at 10:00 AM in conference Hall, Mini Secretariat, Narnaul in the matter of Original Application No. 679 of 2018 titled as Tejpal Vs. State of Haryana & Ors., Original Application No. 667 of 2018 titled as Mahendra Singh Vs. State of Haryana & Ors. & OA No. 599 of 2019 titled as Bishamber Singh Versus State of Haryana pending in the Hon'ble NGT.

Sr. No.	Name of Officer	Designation	Department	Mobile No.	Email ID	Signature
1.	Dharmender	AIPRO	P. Relations	9416810343		
2.	Vikas Dhanbher	AEE	PHED	0125-222277	cecpach@phed haryana.gov.in	
3.	Aspir Khatyaa	PhD Scholar IIT Delhi	IIT Delhi	7355696514	cey1855029@ civil.iitd.ac.in	
4.	Sunil Dave	Addn. Director CPCB Chandigarh	CPCB	9205849639	sdave.cpcb@gmail. com	
5.	ROHTASU	DFO	FOREST	972863201	dfo.yamun.ccr	
6.	ANUJ NARWAL	AEE	HSPCB	9996192738	hspcbx10mg@gmail.com	
7.	Nitesh	KEN PHED	PHED	9257004162	cepnarnaul@gmail. .com	
8.	Dr. Ashwani	Civil Super.	Health	7015076700	dhs.csurin@ gov	
9.	Monasrnamd	mining officer	mines & Geology	9416302227	monasrnamd@gmail.com	
10.						
11.						
12.						
13.						

Health Camp Summary

Health camps were organized by Health Department District Mahendergarh in 70 crushers sites and adjacent 11 villages to know the effect of dust/population on employees and villagers mainly respiratory disease, Anaemia, HB and Diabetes mellitus during period 24/06/2022 to 02/07/2022.

Observations:

Total 657 persons were examined out of which 642 were males and 15 females. General Health status of all was good.

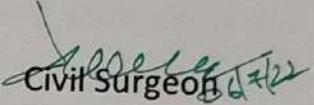
- Anaemia: Out of 657, 553 persons were normal, 86 Mild Anaemia, 17 Moderate Anaemia and 01 Severe Anaemia.
- Blood Pressure: Out of 657, 551 have normal BP, 106 have high blood pressure.
- Diabetes Mellitus: Out of 657, 610 have normal Blood sugar, 47 Diabetic/prediabetic.
- Respiratory system: Out of 657 spirometry test 637 have normal value and 20 have abnormal spirometry test. 255 persons were sent for x-ray, out of which 244 have normal x-ray, 11 have abnormal x-ray findings. Out of 11 abnormal x-ray 05 have finding suggestive of pneumoconiosis, 05 have old tubercular lesions in x-ray and 01 was diagnose as new pulmonary tuberculosis patient.

Conclusion:

It is observed that these 657 persons are exposed in dusty environment of crushers for a variable period. Out of 657 persons, 20(3%) have abnormal spirometry finding and 05(0.75%) have abnormal chest x-ray suggestive of

pneumoconiosis. This could be because of effect of dust/environmental pollution on respiratory system.

Anaemia found in 104(16%), High Blood Pressure found in 106(16%), High Blood Sugar found in 47(7%). This could be because of dietary habit, life style, age and hereditary factor. Pulmonary T.B found in 1(0.15%) is infective disease.


Civil Surgeon
Narnaul

O/O THE EXECUTIVE ENGINEER,
PUBLIC HEALTH ENGINEERING DIVISION NO. 2, NARNAUL

To

The Regional Officer,
HSPCB, Dharuhera, Region,
Dharuhera, Rewari.

Memo No. 2900

Dated: 13/09/22

Subject: Regarding submission of ATR in compliance of NGT order dated 15.11.2021 of Mahendera Singh, Tejpal and Bishamber Singh
Reference: Your office letter No. I/131067/2022 dated 26.08.2022.

With reference to above, kindly find enclosed herewith the requisite information as desired vide above referred letter for favour of further necessary action please.

This is for your kind information and further necessary action please.

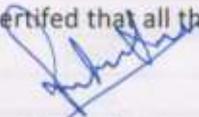
EXECUTIVE ENGINEER

Sewage Treated Water uplifted from 7.50 MLD STP, Rewari Road, Narnaul by various crushers (in KLD)

Sr. No.	Name of Crusher	Apr-22	May-22	Jun-22	Jul-22
1	Shri Shyam Baba Stone Crusher, Khatoli Ahir	150	155	150	155
2	New Siddhi Vinayak Stone Crusher, Khatoli Ahir	150	155	150	155
3	ANE Industries Pvt. Ltd. Narnaul	390	375	390	375
4	Jai Hindi Stone Crusher, Lutufpur	85	65	45	
5	Shree Khatu Shyam Stone Crusher, Lutufpur	15			
6	Shri Hari Stone Crusher, Lutufpur	210	155	110	135
7	Nirvaan Infrastructure, Lutufpur	390	345	370	370
8	Jai Bajrang Bali Stone Crusher, Gangutana	80	80	75	80
9	JMD Stone Crusher Unit-II, Jainpur	85	75	80	80
10	Laxmi Stone Crusher, Kultajpur	390	270	260	265
11	Shree Shyam Stone Crusher, Kultajpur	390	260	260	265
12	Shiv Stone Crusher, Dholera	350	345	390	390
13	Shivalaya Stone Crusher, Bigopur	350	380	340	
14	Nihal Stone Crusher, Bigopur	350	385	380	
15	Arihant Stone Crusher, Bigopur	325	350	340	340
16	Shree Balaji Grit Udyog, Bigopur	315	350	350	
17	Shree Shyam Stone Crusher, Dholera	340	340	345	
18	Shree Balaji Stone Crusher, Dholera	350	340	350	
19	Jai Hind Stone Crusher Company, Jainpur	165	165	165	165
20	New Haryana Stone Crusher, Bigopur	385	350	340	
21	Shiv Shakti Stone Crusher, Bigopur	520	520	520	
22	MJ Enterprises, Kultajpur	375	405	405	
23	Siddhi Vinayak Stone Crusher, Dholera	260	225	275	275
24	Rohit Stone Crusher, Bakhrija	210	200	170	200
25	Raj Stone Crusher, Bigopur	160	155	155	155
26	Shivalik Stone Crusher, Gangutana	315	330	315	320
27	Om Grit Crusher, Bakhrija	105	120	115	130
28	Jai Shree Krishna Stone Crusher, Jainpur	160	130	175	175
29	Shree Ganpati Stone Crusher, Khatoli Ahir	350	390	390	
30	Krishna Stone Crusher, Dholera	165	145	175	175
31	Ishwar Stone Crusher, Bakhrija	165	135	175	175
32	Dev Stone Crusher, Bigopur	345	390	340	
33	Shree Ram Stone Crusher, Jainpur	345	325	325	255
34	Shikohpur Stone Crusher Company, Dholera	315	330	330	245
35	Jai Hanuman Stone Crusher Company, Jainpur	330	325	335	235
36	Maha Laxmi Stone Crusher, Dholera	125	130	120	125
37	Laxmi Vishnu Stone Crusher Company, Jainpur	170	160	170	160
38	Dev Shree Krishna Stone Crusher, Bigopur	305	330	310	330
39	Hindustan Stone Crusher, Khatoli Ahir	100	155	150	155
40	Shree Ganesh Stone Crusher, Bakhrija	90	110	110	130
41	Shree Balaji Grit Udyog, Gangutana	345	390	340	340
42	New Yadav Minerals and Chemicals, Bayal	10		10	10
43	Dharam Grit Udyog, Bigopur	325	345	330	
44	Nimawat Granites Pvt. Ltd. Bakhrija	520	520	520	
45	JMD Stone Crusher Unit-I, Jainpur	120		140	125
46	Jai Shree Shyam Stone Crusher, Dholera	345	345	335	
47	Jai Baba Shyam Stone Crusher, Dholera	350	350	345	

48	Shree Ganesh Stone Crusher, Bigopur	345	350	350	
49	Bhawani Grit Udyog, Khatoli Ahir	310	320	305	
50	Shree Ram Stone Crusher, Dholera	315	340	345	
51	Mahadev Stone Crusher, Kultajpur	150	335	150	175
52	Rao Stone Crusher, Khatoli Ahir		155	150	155
53	Satish Kumar Mines Lease Owner, Mukundpura			5	
54	Satish Kumar Garg Marble Mines Lease Owner, Bayal			5	
55	Shree Vinayak Stone Crusher, Kultajpur			150	170
56	Xandy Mines & Minerals, Dhokhera				175

It is certified that all the data has been verified from the office record

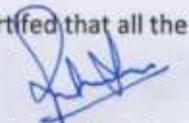

Junior Engineer

Sewage Treated Water uplifted from 7.50 MLD STP, Rewari Road, Narnaul by various crushers (in KLD)

	Name of Crusher	Aug-22	Sep-22	Oct-22	Nov-22	Dec-22
1	Shri Shyam Baba Stone Crusher, Khatoli Ahir	150	145	155	150	150
2	New Siddhi Vinayak Stone Crusher, Khatoli Ahir	150	150	80	95	105
3	ANE Industries Pvt. Ltd. Narnaul	380	390	360	375	405
4	Jai Hindi Stone Crusher, Lutufpur	60		25	60	65
5	Shri Hari Stone Crusher, Lutufpur	160	150	140	155	160
6	Nirvaan Infrastructure, Lutufpur	375	390	360	375	405
7	Jai Bajrang Bali Stone Crusher, Gangutana				80	85
8	Laxmi Stone Crusher, Kultajpur	270	320	300	225	340
9	Shree Shyam Stone Crusher, Kultajpur	270	335	315	220	345
10	Shiv Stone Crusher, Dholera	390	380	305	340	375
11	Shivalaya Stone Crusher, Bigopur	310	280	275		
12	Nihal Stone Crusher, Bigopur	305	290	265		
13	Arihant Stone Crusher, Bigopur	340	340	265	215	350
14	Shree Shyam Stone Crusher, Dholera	300		290	275	340
15	Shree Balaji Stone Crusher, Dholera			300	280	330
16	Jai Hind Stone Crusher Company, Jainpur	25		130	150	155
17	New Haryana Stone Crusher, Bigopur	375	380	310	300	345
18	Shiv Shakti Stone Crusher, Bigopur	750	640	600	460	610
19	MJ Enterprises, Kultajpur	340	335	265	275	290
20	Siddhi Vinayak Stone Crusher, Dholera	295	300	270	175	205
21	Rohit Stone Crusher, Bakhrija	185	210	205	210	215
22	Raj Stone Crusher, Bigopur	150	155	160	155	160
23	Shivalik Stone Crusher, Gangutana	300	310	285	270	260
24	Om Grit Crusher, Bakhrija	125	140	140	135	140
25	Jai Shree Krishna Stone Crusher, Jainpur	185	180	175	190	150
26	Shree Ganpati Stone Crusher, Khatoli Ahir	350	330	295	280	300
27	Krishna Stone Crusher, Dholera	190	140	170	175	175
28	Ishwar Stone Crusher, Bakhrija	190	190	165	190	190
29	Shree Ram Stone Crusher, Jainpur	270	300	300	210	300
30	Shikohpur Stone Crusher Company, Dholera	205	225	225	215	230
31	Jai Hanuman Stone Crusher Company, Jainpur	205	225	225	220	225
32	Maha Laxmi Stone Crusher, Dholera	130	130	130	135	135
33	Laxmi Vishnu Stone Crusher Company, Jainpur	55			110	110
34	Dev Shree Krishna Stone Crusher, Bigopur	320	300	275	260	280
35	Hindustan Stone Crusher, Khatoli Ahir	150	140	155	150	150
36	Shree Ganesh Stone Crusher, Bakhrija	125	140	135	140	135
37	Shree Balaji Grit Udyog, Gangutana	340	330	310	230	335
38	New Yadav Minerals and Chemicals, Bayal	10	10	10	10	5
39	Nimawat Granites Pvt. Ltd. Bakhrija	825	810	650	690	700
40	JMD Stone Crusher Unit-I, Jainpur	10				
41	Bhawani Grit Udyog, Khatoli Ahir			150	150	150
42	Shree Ram Stone Crusher, Dholera			300	290	330
43	Mahadev Stone Crusher, Kultajpur	70	325	305	305	325
44	Rao Stone Crusher, Khatoli Ahir	150	150	155	150	150
45	Satish Kumar Mines Lease Owner, Mukundpura		5			
46	Satish Kumar Garg Marble Mines Lease Owner, Bayal		10			
47	Shree Vinayak Stone Crusher, Kultajpur	60		150	150	175
48	Xandy Mines & Minerals, Dhokhera	180	300			155
49	Rathi Stone Crusher Company, Gangutana	10	10			
50	Jyoti Stone Crusher, Bakhrija	300	300	270		
51	J.C Stone Crusher Khatoli Ahir	310		260	270	270

52	Muner Entp. Amarpur Jorashi		10		
53	Bayal Quartz and fieldspur pvt. Ltd. Bayal		5		
54	Jai Durga Stone Crusher Bigopur		150		
55	Vinayak Const. Comp. Lutufpur				40
56	Vinayak Inds. Dholeda				35

It is certified that all the data has been verified from the office record



Junior Engineer



Regarding submission of final report in OA No. 667/2018 titled as Mahendra Singh Vs State of Haryana and Ors., OA No. 679/2018 titled as Tejpal Vs State of Haryana and Ors.& OA No. 599/2019 titled as Bishamber Singh Vs State of Haryana and Ors

Sri Harsha Kota <Sri.Harsha.Kota@civil.iitd.ac.in>
To: HSPCB RO MG Mahendragarh <hspcbromg@gmail.com>
Cc: HO Coordination Cell <hspcbcoordination@gmail.com>

Mon, Jan 2, 2023 at 2:41 PM

Thanks for forwarding the data. Eventhough, the data sent was incomplete, we are now finishing the report, and you should have it by 15/1/2023.

Thanks

Dr. Sri Harsha Kota
Associate Professor
Department of Civil Engineering
Block:V, Room:201,
Indian Institute of Technology Delhi
Hauz Khas, New Delhi, India 110 016
Phone:011-2659-1208

----- Original Message -----

Subject: Regarding submission of final report in OA No. 667/2018 titled as Mahendra Singh Vs State of Haryana and Ors., OA No. 679/2018 titled as Tejpal Vs State of Haryana and Ors.& OA No. 599/2019 titled as Bishamber Singh Vs State of Haryana and Ors

Date: 02.01.2023 14:38

From: HSPCB RO MG Mahendragarh <hspcbromg@gmail.com>

To: harshakota@civil.iitd.ac.in, Sri Harsha Kota <Sri.Harsha.Kota@civil.iitd.ac.in>

--

Respected Sir/Madam,

Kindly see the attached file on the subject cited above.

With Regards

O/o Regional Officer, HSPCB,

Mahendragarh Region.

Website: - www.hspcb.gov.in [1],

E-Mail:- hspcbromg@gmail.com

CAUTION: This email originated from outside of IIT Delhi. Do not click links or open attachments unless you recognize the sender and know the content is safe.

Links:

[1] <http://www.hspcb.gov.in>

GOVERNMENT OF HARYANA
OFFICE OF THE DEPUTY COMMISSIONER, MAHENDRAGARH AT NARNAUL

From:

Deputy Commissioner
Mahendragarh at Narnaul

Most Urgent NGT Matter

To

Dr. Satbir Singh kadian
Chief Executive Officer
Haryana Water Resources Authority
Rear Building, 3rd Floor, HSVP, Sector-6,
Panchkula, Haryana 134109
Email Address: ceo-hwra@hry.gov.in

Memo No. 7914/MA

Dated 4-1-2023

Sub.- Imposing of Environmental Compensation for illegal extraction of ground water on 18 Nos. Stone Crushing Units of District Mahendragarh.

Ref. - a) Regional Office, HSPCB, Mahendragarh Region letter No. 659-660 dated 28.12.2022.
b) Hon'ble NGT order dated 15.11.2022 in O.A. No. 667/2018 titled as Mahendra Singh Vs. State of Haryana and Ors. & O.A. No. 679/2018 titled as Tejpal Vs. State of Haryana & Ors.

It is submitted that as per the Hon'ble NGT order dated 03.12.2020 (copy enclosed) in above reference cases the Ground Water Cell, Narnaul found 18 Nos. stone crushing units extraction of illegal ground water. Further, Ground Water Cell, Narnaul has sealed these bore-wells. Thereafter, show cause notices was issued to the 18 Nos. defaulting units by the then authorized officer of Central Ground Water Authority cum- District Magistrate/Deputy Commissioner, Mohindergarh on 06.04.2021 (copy enclosed) and status of same has already been submitted in Hon'ble NGT vide action taken report dated 27.09.2021.

Thereafter, Govt. of Haryana has constituted the Haryana Water Resources (Conservation, Regulation and Management) Authority under The Haryana Water Resources (Conservation, Management and Regulation) Act 2020. The Authority is mandated to achieve a sustainable water resources regimen with short term and long term perspectives.

In view of above, you are therefore requested to recover the Environment Compensation imposed on the above said stone crushing units found illegal extracting ground water as per mandate of your authority at the earliest for submitting of final action taken report as per the direction of Hon'ble NGT vide order dated 15.11.2021 (copy enclosed). The next date of hearing is fixed 18.01.2023.

It may be accorded **'TOP-PRIORITY being NGT Matter**

DA/- As above


For Deputy Commissioner
Mahendragarh at Narnaul

A copy of the above is forwarded to the followings for information:-

1. The Chairperson, Haryana Water Resources Authority, Panchkula,
Email: chairperson-hwra@hry.gov.in

Irrigation & W. R. Department Haryana
JLN W/S Circle, Narnaul, District- Mahendergarh

Details of Recharging Scheme of Canal water to existing Dohan & Krishnawati River in District- Mahendergarh

Sr. No.	Name of Recharging Scheme	Connectivity Canal	Discharge (in Cs.)	River	Beneficiaries Villages	Improvement in ground water level (in Ft.)
1	Escape at Deroli Ahir (Narnaul Branch Canal)	Narnaul Branch at RD Km. 19.900	300 Cs. (running in Dohan river through connecting channel from Deroli Ahir to M/Garh Town)	Dohan River	Deroli Ahir, Deroli Jat, Kothal Kala, Kothal Khurd, Beri, Jasawas, Chamdhera, Dulana, Chitlang, Bhandor Nichi, Bhandor Unchi, Bucholi, Majra Khurd, M/Garh Town	300' - 400'
2	Escape of canal water at Bhagdana	M/Garh Disty. at RD Km. 4.810	100 Cs.	Dohan River	Bhagdana, Majra Kala, Pali, Jant, Dholi	100' - 150'
3	Pipe connectivity from tail of Ratta Disty. to Krishnawati River near village Ratta	Ratta Disty. at RD Km. 8.490 (Tail)	10 Cs.	Krishnawati River	Ratta, Mohlra	50' - 60'
4	Pipe connectivity from tail of Mohamdpur Disty. to Krishnawati River near village Ratta Kala	Mohamdpur Disty. at RD Km. 11.000 (Tail)	10 Cs.	Krishnawati River	Ratta, Khairani	50' - 60'

5	Pipe connectivity from tail of Rambas Disty. to Krishnawati River near village Manpura	Rambas Disty. at RD Km. 12.400 (Tail)	10 Cs.	Krishnawati River	Nimoth, Manpura	50' - 60'
6	Hamidpur Bundh Escape	Hasanpur Disty. to Hamidpur Bundh through recharge channel length Km. 2.700	100 Cs.	Dohan River	Hamidpur, Bhakhri, Badopur, Jadupur, Dohar Khurd, Dohar Kala, Khatoti Kala, Khatoti Khurd	700-900'
7	Maharampur Escape	Dochana Disty. at RD Km. 7.672/R	30 Cs.	Dohan River	Mehrapur, Bapdoli, Chindaliya, Nangal Katha, Khodma	350'-400'
8	Narnaul Bundh	Hasanpur Disty. at RD Km. 15.170/R	50 Cs.	Narnaul Dam	Karoli, Koriyawas, Amarpur Jorasi, Narnaul Rural	60-80'
9	Shabazpur Disty. Tail Connectivity	Shabazpur Disty. at RD Km. 17.340/L	20 Cs.	Krishnawati River	Meghot Binja, Meghot Hala, Jainpur, Ateri Biharipur, Mousampur	40-50'
10	Shabazpur Disty. Connectivity (Kojinda Escape)	Shabazpur Disty. at RD Km. 3.800/L	50 Cs.	Krishnawati River	Narnaul Rural, Kojinda, Mandi, Patikara, Tajpur	80-100'
11	Dostpur Disty. Connectivity	Dostpur Disty. at RD Km. 2.980/L	2 Cs.	Krishnawati River	Dostpur, Bedanti, Shabazpur, Lojuta	20-30'
12	Nolpur Disty. Connectivity (Kojinda Escape)	Nolpur Disty. at RD Km. 8.350/R	7.5 Cs	Krishnawati River	Kojinda, Patikara	80-100'

13	Nolpur Disty. Connectivity	Nolpur Disty. at RD Km. 14.650/R	7.5 Cs	Krishnawati River	Dhani Batoda, Silarpur	80-100'
14	Nolpur Disty. Connectivity (Nangal Pipa Escape)	Nolpur Disty. at RD Km.15.040/R	7.5 Cs	Krishnawati River	Nangal Pipa, Bhungarka, Sirohi Bahali	80-100'
15	Nolpur Disty. Connectivity	Nolpur Disty. at RD Km. 15.132/R	5 Cs	Krishnawati River	Totaheri, Nangal Kaliya	50-60'
16	Nolpur Disty. Connectivity	Nolpur Disty. at RD Km. 18.540/R	5 Cs	Krishnawati River	Nangal Kaliya, Sirohi Bahali	50-60'
17	Nolpur Disty. Connectivity	Nolpur Disty. at RD Km. 21.145/R	5 Cs	Krishnawati River	Nangal Kaliya	50-60'
18	Nolpur Disty. Connectivity	Nolpur Disty. at RD Km. 23.400/R	5 Cs	Krishnawati River	Noliyaja ki Dhani, Nolpur	50-60'
19	Barkoda Escape	Ateli Disty. at RD Km. 2.720/R	100 Cs.	Krishnawati River	Barkoda, Meerpur, Sagarpur, Bhoru, Gujarwas, Katkai, Mahasar	150' - 200'
20	Datal Minor Tail Connectivity	Datal Minor at Km. 4.110/R	2 Cs.	Krishnawati River	Dhani Jhijma,	40' - 50'

Annexure-8

No. 1-2 /5LCU/2022

Dated:- 03 /01/2022

To

✓ The Superintending Engineer,
JLN W.S. Circle, Narnaul.

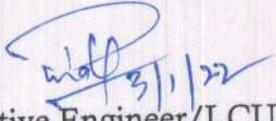
Sub:- Regarding slicing of administrative approval for enhancement of capacity of village ponds under Jal Shakti Abhiya on WMS Portal.

Kindly refer to your office letter No. 2320-25/JSA dated 11.11.2021 and letter dated 29.11.2021 on the subject cited above.

2. As recommended by you vide letter under reference, approval of Engineer-in-Chief/Lift Canals Unit, Irrigation & Water Resources Department Haryana, Panchkula is hereby accorded to split administrative approval of subject captioned work in 174 Nos. slices. The list of these works/slices is enclosed herewith.

You are requested take further necessary action in the matter accordingly.

DA/As above


Executive Engineer/LCU,
for Engineer-in-Chief/LCU, Irrig. & W.R. Deptt.,
Haryana, Panchkula.

CC:- Executive Engineer/Planning, I&WRD, Haryana, Panchkula for information and necessary action. The list of works/slices is enclosed herewith.

JLN W/S CIRCLE, NARNAUL
List of Enhancement of village pond (Jal Shakti Abhiyan) completed on Phase-1

M/Garh Canal W/S Division, Ch. Dadri						
Sr. No	Destination	Pond ID	Estimated Cost (Rs. in Lakh)	Progress in % age		Remarks
				Physical	Financial (Rs. in Lakh)	
1	Enhancement of capacity of village Pond Khanpur Khurd off taking from RD 33784-L Khanpur Disty.	01HRJJRMTL0015KHAN148	1.99	100%	1.69	Completed
2	Enhancement of capacity of village Pond Dhana off taking from KM 3.413-R Jhanswa Minor	01HRJJRSLWODHAN027	6.03	100%	4.29	Completed
3	Enhancement of capacity of village Pond Lilod off taking from KM 2.650-R Khanpur Disty.	01HRRWRNHR0013LIL0097	2.03	100%	1.53	Completed
4	Enhancement of capacity of village Pond Jhanswa off taking from km 1.409-R Jhanswa Sub Minor.	01HRJJRMTL0JHAN034	6.13	100%	3.85	Completed
5	Enhancement of capacity of village Pond Naya Gaon off taking from KM 3.000-R Satnali Feeder.	01HRRWRNHR0021NAYA116	1.68	100%	1.28	Completed
6	Enhancement of capacity of village Pond Bhala off taking from KM 5.600-R Satnali Feeder.	01HRRWRNHR0020BAHA001	9.12	100%	4.23	Completed
7	Enhancement of capacity of village Pond Bhala off taking from KM 5.600-L Satnali Feeder.	28.26.40 N, 76.17.28 E	13.33	100%	5.99	Completed
8	Enhancement of capacity of village Pond Bhangari off taking from KM 4.900-L Bhangari Minor.	01HRRWRNHR0029BHAR082	3.10	100%	2.59	Completed
9	Enhancement of capacity of village Pond Changror off taking from KM 1.000-L Dudhwa link channel.	01HRCHDJO10CHAN038	2.46	100%	1.74	Completed
10	Enhancement of capacity of village Pond Palri off taking from KM 18.310-L of Satnali Feeder.	01HRCHDJO10PALR038	5.18	100%	3.25	Completed
11	Enhancement of capacity of village Pond Palri off taking from KM 18.960-R of Satnali Feeder.	01HRCHDJO10PALR039	2.68	100%	1.76	Completed
12	Enhancement of capacity of village Pond Balror off taking from KM 16.200-R of Satnali Feeder.	01HRCHDJOJOBALR035	5.50	100%	3.30	Completed
13	Enhancement of capacity of village Pond Jawa off taking from KM 19.908-R of Satnali Feeder.	01HRCHDJOJ0186JAWA020	11.35	100%	7.29	Completed
14	Enhancement of capacity of village Pond Basri(Bantwala) off taking from KM 2.200 -L Jarwa Disty.	01HRNRLSTN0005BASR001	3.92	100%	2.66	Completed
15	Enhancement of capacity of village Pond Nawa (Khatiwala) off taking from KM 8.721-R Madhogarh Branch.	01HRNRLSTN0012NAWA012	7.32	100%	4.62	Completed
16	Enhancement of capacity of village Pond Satnali (Rawala)off taking from KM 8.360-L Satnali Disty.	01HRNRLSTN0007SATN001	5.64	100%	3.72	Completed
17	Enhancement of capacity of village Pond Surehti Jakhal (Gorwali)off taking from KM 3.065-R Surehti Minor.	01HRNRLSTN0019SURE003	2.48	100%	1.67	Completed
18	Estimate for enhancement of capacity of village Pond Kotla off-taking from RD 5.500-R of Aulant Disty.	01HRNRLKNNOKOTI084	9.51	100%	4.59	Completed
Total No. of pond=18			99.45		60.05	
M/Garh Canal W/S Division, M/Garh						
1	Enhancement capacity of village	01HRNRLMDG0097KOTH003	4.86	100%	3.95	Completed

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	pond Kothal Khurd off taking from 17.400/L of Dohan river					
2	Enhancement capacity of village pond Karira off- taking from Km. 9.200/L of Rampuri Disty.	01HRNRLKN0016KARI002	4.96	100%	3.50	Completed
3	Enhancement capacity of village pond Nangal Sirohi off- taking from 21.700/L of M/Garh Disty.	01HRNRLMDG0104NANG001	4.96	100%	3.13	Completed
4	Enhancement capacity of village pond Bawania from Km. 2.900/R of Rambass Disty.	01HRNRLKN0028BAWA003	3.19	100%	2.10	Completed
5	Enhancement capacity of village pond Dewas off- taking from Km. 0.800/L of Dewas Disty.	01HRNRLMDG0079DEWA002	4.44	100%	2.72	Completed
6	Enhancement capacity of village pond Sihore off- taking from Km. 0.600/L of Bassai Disty.	01HRNRLKNN0004SIHA004	2.83	100%	1.97	Completed
7	Enhancement capacity of village pond Bandhor Unchi from Km. 2.000/L of Dewas Disty.	01HRNRLMDG0080DHAN003	4.21	100%	2.06	Completed
8	Enhancement capacity of village pond Bhagdana off- taking from Km. 3.342/L of M/Garh Disty.	01HRNRLMDG0059DHAG003	4.67	100%	1.57	Completed
9	Enhancement capacity of village pond Khatod off- taking from Km. 1.200/L of Khatodra Minor	01HRNRLMDG0090KHAT005	4.65	100%	3.23	Completed
10	Enhancement capacity of village pond Chhitroli off- taking from Km. 3.130/L of Bassai Disty.	01HRNRLKNN0011CHIT002	4.85	100%	2.27	Completed
11	Enhancement capacity of village pond Jhalri off- taking from Km. 4.150/L of Bassai Disty.	01HRNRLKNN0010JHAD001	4.80	100%	3.31	Completed
12	Enhancement capacity of village pond Malra Bass off-taking from Km. 3.402/R of Lawan Disty.	01HRNRLMDG0057MALR004	5.63	100%	3.13	Completed
13	Enhancement capacity of village pond Akoda off-taking from Km. 17.170/L of Bassai Disty.	01HRNRLMDG0043AKOD001	5.30	100%	3.79	Completed
14	Enhancement capacity of village pond Dhana off-taking from Km. 12.200/L of Rambass Disty.	28.258.459 N, 76.317.274 E	2.19	100%	1.60	Completed
15	Enhancement capacity of village pond Beri off- taking from Km. 20.500/L of Dohan river	01HRNRLMDG0082BERI002	3.75	100%	3.21	Completed
16	Enhancement capacity of village pond Dongra Jaat off- taking from Km. 2.300/R of Ratta Disty.	01HRNRLSHM0033DONG001	2.42	100%	1.66	Completed
17	Enhancement capacity of village pond Mohmadpur off- taking from Km. 7.080/R of Mohmadpur Disty.	01HRNRLATL0040MOHA002	4.22	100%	4.01	Completed
18	Enhancement capacity of village pond Kharoli off- taking from Km. 21.000/L of M/Garh Disty.	01HRNRLMDG0105KHAR003	4.49	100%	2.25	Completed
19	Enhancement capacity of village pond Kharkra off- taking from Km. 1.500/R of Kheri Disty.	01HRNRLKNN0012KHAR001	3.78	100%	2.57	Completed
20	Enhancement capacity of village pond Devnagar off-taking from Km. 32.400/L of Dohan river	28.240.256 N, 76.162.986 E	4.03	100%	3.48	Completed
21	Enhancement capacity of village pond Israna off-taking from Km. 10.000/R of Nangal Disty.	01HRNRLKNN0020ISHR002	1.41	100%	1.33	Completed
22	Enhancement capacity of village pond Lawan off-taking from Km. 3.500/R of M/Garh Disty.	01HRNRLMDG0058LAWA004	4.45	100%	2.43	Completed
23	Enhancement capacity of village pond Bawana off- taking from Km. 10.000/R of Kheri Disty.	01HRNRLKNN0052BAWA003	4.29	100%	2.69	Completed
24	Enhancement capacity of village pond Rambass off- taking from Km. 12.000/R of Nangal Disty.	01HRNRLKNN0019RAMB002	4.83	100%	3.65	Completed

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25	Enhancement capacity of village pond Garhi off-taking from Km. 8.700/R of Mohmadpur Disty.	01HRNRLATL0041GARH002	3.11	100%	1.40	Completed
26	Enhancement capacity of village pond Mundia Khera off-taking from Km. 5.980/R of Ratta Disty.	01HRNRLSHM0035MUND003	3.15	100%	2.12	Completed
27	Enhancement capacity of village pond Kothal Kalan off-taking from Km. 13.300/R of Dohan river	28.197.067 N, 76.164.9453 E	4.53	100%	2.51	Completed
28	Enhancement capacity of village pond pali off-taking from Km. 3.500/R of Dholi Minor	01HRNRLMDG0039PALI006	3.80	100%	2.58	Completed
29	Enhancement capacity of village pond Mundian off-taking from Km. 3.400/R of Bhojawas Disty.	01HRNRLKNN0029MUDI002	1.78	100%	1.75	Completed
30	Enhancement capacity of village pond Kothal Khurd off-taking from Km. 17.800/R of Dohan river	01HRNRLMDG0097KOTH004	3.88	100%	1.97	Completed
31	Enhancement capacity of village pond Dhana off-taking from Km. 9.950/R of Rambass Disty.	01HRNRLKNN0039DHAN003	3.88	100%	3.33	Completed
32	Enhancement capacity of village pond Jasawas off-taking from Km. 24.400/R of Dohan river	01HRNRLMDG0081JASA003	2.79	100%	2.19	Completed
33	Enhancement capacity of village pond Mohanpur off-taking from Km. 7.800/R of Nangal Disty.	01HRNRLKNN0024MOH003	2.57	100%	1.95	Completed
34	Enhancement capacity of village pond Uchat off-taking from Km. 1.173/L of Chhithrol Minor	01HRNRLKNN0005UHA002	4.45	100%	3.01	Completed
35	Enhancement capacity of village pond Kharkara Bass off-taking from Km. 1.600/R of Bawana Disty.	01HRNRLKNN0012KHAR003	3.67	100%	4.12	Completed
36	Enhancement capacity of village pond Bhagdana off-taking from Km. 2.700 of Dohan river	01HRNRLMDG0059BHAG004	4.83	100%	3.03	Completed
37	Enhancement capacity of village pond Chhajiyawas (from HDPE Pipeline) off-taking from Km. 1.400/R off-taking from PH MD-3 of M/Garh Disty.	01HRNRLMDG00CHHA051	3.68	100%	2.47	Completed
38	Enhancement capacity of village pond Dulana off-taking from Km. 1.300/L of Bucholi Disty.	01HRNRLKNN0077DULA003	2.00	100%	1.41	Completed
39	Enhancement capacity of village pond Duloth Ahir off-taking from Km. 1.650/R of Duloth Minor	01HRNRLMDG0030DUL0124	4.63	100%	3.16	Completed
TOTAL			151.96		102.61	
M/Garh Canal W/S Division, Narnaul						
1	Enhancement of capacity of village pond of Hassanpur from Hassanpur Disty. 11.980/R	01HRNRLNZP0154HASS003	3.92	100%	2.67	Completed
2	Enhancement of capacity of village pond of Mandlana from Dochana Disty. 2.600/R	01HRNRLNRL0134MAND001	4.59	100%	1.69	Completed
3	Enhancement of capacity of village pond of Dhancholi to be connected through lifting scheme from Hassanpur Disty.	01HRNRLNZP0276DHAN001	1.12	100%	0.76	Completed
4	Enhancement of capacity of village pond of Nangal Kathia connected through DI pipeline at Km 7.950/R of Dochana Disty.	28.09.49 N,76.03.28 E	4.71	100%	3.22	Completed
5	Enhancement of capacity of village pond of Gahl connected through RCC pipeline Km 3.700/L of Dochana Disty.	01HRNRLNRL0137GAHL003	9.78	100%	8.31	Completed

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6	Enhancement capacity of village pond of Niwajnagar connected from Km 3.3800/R Mai Disty	01HRNRLNRL0132NIWZ004	4.10	100%	2.81	Completed
7	Enhancement of capacity of village pond of Bas Kirarod Umrabad from Km 4.500/L of Mai Disty.	01HRNRLNRL01300BAS002	1.55	100%	0.74	Completed
8	Enhancement of capacity of village pond of Silarpur Mehta from Km 2.160/R of Mai Disty.	01HRNRLNRL0133SILA001	1.93	100%	2.09	Completed
9	Enhancement of capacity of village pond of Thanwas from Km 28.400/R of Nolpur Disty.	01HRNRLNGL0238THAN001	4.18	100%	3.41	Completed
10	Enhancement of capacity of village pond of Nangal Nunia from Km 3.600/L of Dhantal Minor.	01HRNRLNGL0248NANA02	4.05	100%	3.02	Completed
11	Enhancement of capacity of village pond of Bocharia-2 from Km 28.850/L of Ateli Disty.	01HRNRLATL0027BOCH001	4.97	100%	3.90	Completed
12	Enhancement capacity of village pond of Badopur from Km 6.770/Tail of Dochana Minor.	01HRNRLNRL0152BADO001	4.66	100%	3.93	Completed
13	Enhancement of capacity of village pond of Narheri connected through lifting scheme	01HRNRLNZP0289NARH003	4.92	100%	3.62	Completed
14	Enhancement of capacity of village pond of Amarapur Jorasi from Km 16.330/L of Hassanpur Disty.	01HRNRLNRL0239AMAR003	4.03	100%	3.23	Completed
15	Enhancement of capacity of village pond of Bapdoli connected through lifting scheme	01HRNRLNRL0123BAPD002	4.91	100%	4.02	Completed
16	Enhancement of capacity of village pond of Dhanota connected through lifting scheme	01HRNRLNZP0277DHAN001	4.15	100%	3.50	Completed
17	Enhancement of capacity of village pond of Sarai Bahadur Nagar from Nagar Minor Tail.	01HRNRLATL0181SARA001	4.61	100%	2.49	Completed
18	Enhancement of capacity of village pond of Iqbalpur Nangli from Nolpur Disty.	01HRNRLNGL0200NANG001	4.14	100%	3.30	Completed
19	Enhancement of capacity of village pond of saharpur from Mittarpur Disty.	01HRNRLNRL0168SAHA002	2.42	100%	2.06	Completed
20	Enhancement of capacity of village pond of Ganiyar from Ateli Minor 4.200/T	01HRNRLATL0023GANI001	2.69	100%	1.61	Completed
21	Enhancement of capacity of village pond of Kadipuri from Nolpur Disty. 4.950/R	01HRNRLNRL0187KADI001	3.44	100%	1.85	Completed
22	Enhancement of capacity of village pond of Kamania (Extension) from Shahbazpur Disty.	01HRNRLNGL0221KAMA001	4.77	100%	4.70	Completed
23	Enhancement of capacity of village pond of Dostpur from Dostpur Minor 2.900/L	01HRNRLNGL0254DOST001	2.85	100%	2.30	Completed
24	Enhancement of capacity of village pond of Sareli from DI lifting through SBD Km 14.500/R	01HRNRLNRL0295SARE001	3.79	100%	2.26	Completed
25	Enhancement of capacity of village	01HRNRLNZP0269ISLA001	4.83	100%	4.23	Completed

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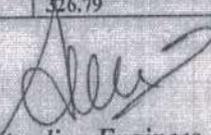
	pond of Islampura from DI lifting through SBD Km 14.500/R					
26	Enhancement of capacity of village pond of Barundla from DI to be connected through SBD Km 11.000/R	01HRNRLNZP0219BARU003	4.69	100%	4.67	Completed
27	Enhancement of capacity of village pond of Mokhuta from DI lifting through Hassanpur Disty.	01HRNRLNZP0274MOKH001	4.01	100%	3.35	Completed
28	Enhancement of capacity of village pond of Bamanwas from DI lifting through Hassanpur Disty.	01HRNRLNZP0275BAMA002	4.59	100%	3.82	Completed
29	Enhancement of capacity of village pond of Karoli from Hassanpur Disty. 15.200/R	01HRNRLNZP0279KARO002	3.23	100%	3.20	Completed
30	Enhancement of capacity of village pond of Jakhani from Dochana Disty. 8.650/L	01HRNRLNRL0128JAKH01	2.33	100%	2.30	Completed
31	Enhancement of capacity of village pond of Chindalia from Dochana Disty. 10.931/T	01HRNRLNRL0124CHIN003	4.11	100%	2.22	Completed
32	Enhancement of capacity of village pond of Banihari	01HRNRLNGL0240BANI002	4.15	100%	2.63	Completed
33	Enhancement of capacity of village pond of Dhanonda	01HRNRLATL0003DHAN001	3.06	100%	2.47	Completed
34	Enhancement of capacity of village pond of Jailaf from Dochana Minor 0.200/R	01HRNRLNRL0126JAIL001	4.64	100%	3.80	Completed
35	Enhancement of capacity of village pond of Musnota from DI lifting through SBD Km 14.500/R	01HRNRLNZP0259MUSA002	3.96	100%	3.02	Completed
36	Enhancement of capacity of village pond of Dhani Rajpura from Shampura Minor tail	01HRNRLATL0014RAJP002	4.51	100%	3.65	Completed
37	Enhancement of capacity of village pond of Deroli Ahir from Gulawala Minor 2.950/R	01HRNRLSHM0103DERO001	2.92	100%	2.05	Completed
38	Enhancement of capacity of village pond of Meghot Halla from Shahbazpur Disty. 18.300/L	01HRNRLNGL0263MEGH001	4.70	100%	3.24	Completed
39	Enhancement of capacity of village pond of Sagarpur including laying RCC pipeline at Km 4.650/L of Salarpur Disty.	28.08.33 N, 76.11.49 E	5.62	100%	5.51	Completed
40	Enhancement of capacity of river pond jadupur an digging trench in bed of Dohan River for recharging ground water	28.03.42 N, 76.00.15 E	23.95	100%	8.63	Completed
41	Enhancement of capacity of village pond Jainpur connected through RCC pipeline at KM 23.774/T of Sahabazpur Disty.	01HRNRLMGL0264JAIN001	6.93	100%	3.73	Completed
42	Enhancement of capacity of village pond Nangal Peepa connected through RCC pipeline at KM 3.550/L of Kamanla Minor	01HRNRLNGL0223NANG001	6.14	100%	3.27	Completed

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	pond Nangal Peepa connected through RCC pipeline at KM 3.550/L of Kamania Minor					
43	Enhancement of capacity of village pond of Mehrampur from Dochana Disty. Km 7.500/L	01HRNRLNRL0129MEHR001	10.18	100%	5.72	Completed
44	Enhancement of capacity of village pond of Khwajpur Nanglia (Dholera) connected from Shehbazpur Disty	27.56.25 N, 76.04.14 E	3.59	100%	2.08	Completed
45	Enhancement of capacity of village pond of Akoli-I from Km 14.700/L of Nolpur Disty.	01HRNRLNGL0198AKOL003	3.35	100%	8.27	Completed
46	Enhancement of capacity of village pond of Bazad from Km 4.200/T of Ateli Minor	01HRNRLATL0024BAZA002	2.99	100%	2.00	Completed
47	Enhancement of capacity of village pond of Ghataser to be connected through lifting scheme from Hassanpur Disty Km 19.800/L	01HRNRLNZP0284GHAT004	4.93	100%	2.99	Completed
48	Enhancement of capacity of village pond of Chhapra Bibipur through RCC pipeline at Km 4.400/T of Kamania Minor.	01HRNRLNRL0222CHHA001	4.53	100%	3.13	Completed
49	Enhancement of capacity of village pond of Salarpur from Salarpur Disty. 7.120/R	01HRNRLATL0039SALA001	1.06	100%	1.06	Completed
50	Enhancement of capacity of village pond of Dharsu from Dochana Disty. 4.950/R	01HRNRLNRL0135DHAR001	1.6	100%	1.60	Completed
	Total		227.88		164.13	

ABSTRACT

S. No.	Name of Division	Completed	Estimated Cost (Rs. In Lakh)	Expenditure (Rs. in Lakh)
1.	M/Garh Canal W/S Division, Ch. Dadri	18	99.45	60.05
2.	M/Garh Canal W/S Division, M/Garh	39	151.96	102.61
3.	M/Garh Canal W/S Division, Narnaul	50	227.88	164.13
Total		107	479.29	326.79


Superintending Engineer
JLN Water Services Circle
Narnaul.

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JLN W/S CIRCLE, NARNAUL
Balance Work of Enhancement of village pond (Jal Shakti Abhiyan)

Sr No	Destination	Estimat ed Cost (Rs. in Lakh)	Progress in % age		Remarks
			Phys ical	Financial (Rs. in Lakh)	
M/Garh Canal W/S Division, Ch. Dadri					
1	Enhancement of capacity of village Pond Bijna (Jhodi wala pond) off taking from K.M 22.000-R of Satnali Feeder	15.84	---	---	Yet to start
2	Enhancement of capacity of village Pond Lukhi (Chikaniya Pond-A) off taking from K.M 6.573-L Aulant Disty.	13.07	---	---	Yet to start
3	Enhancement of capacity of village Pond Lukhi (Chikaniya Pond-B) off taking from K.M 6.573-L Aulant Disty.	15.39	---	---	Yet to start
4	Enhancement of capacity of village Pond Bawwa (Dada Purnmal) off taking from K.M 17.500-R of M/garh Canal	9.27	---	---	Yet to start
5	Enhancement of capacity of village Pond Badhwana (Baldewala Pond) off taking from K.M 1.950-L of Badhwana Minor	5.78	---	---	Yet to start
M/Garh Canal W/S Division, M/Garh					
1	Excavation of new village pond Dev Nagar off-taking from RD 35000/L of Dohan river	14.29	50%	--	In progress
2	Enhancement capacity of village pond Meghanwas off - taking from Km. 1.700/R of Kapoori Disty.	4.55	30%	--	In progress
3	Enhancement capacity of village pond Khatod off-taking from Km. 11.900/R of M/Garh Disty.	4.97	30%	--	In progress
4	Enhancement capacity of village pond Akoda off-taking from Km. 17.428/L of Bassai Disty.	2.77	--	--	Yet to start
5	Enhancement capacity of village pond Beri off-taking from Dohan river	7.00	--	--	Yet to start
6	Enhancement capacity of village pond Jasawas off-taking from Dohan river	7.00	--	--	Yet to start
7	Enhancement capacity of village pond Bhandor off-taking from Dohan river	7.00	--	--	Yet to start
8	Enhancement of capacity of village pond Kherki off-taking from Kherki Minor	7.00	--	--	Yet to start
9	Enhancement of capacity of village pond Kuksi off-taking from M/Garh Disty.	6.00	--	--	Yet to start
10	Enhancement of capacity of village pond Nihalawas off-taking from Nihalawas Minor	8.00	--	--	Yet to start
11	Enhancement of capacity of village pond Barawas off-taking from M/Garh Disty.	8.00	--	--	Yet to start
12	Enhancement of capacity of village pond Gadania off-taking from Kherki Minor	5.00	--	--	Yet to start
13	Enhancement of capacity of village pond Duloth off-taking from M/Garh Disty.	5.00	--	--	Yet to start
14	Enhancement of capacity of village pond Jaat off-taking from M/Garh Disty.	6.00	--	--	Yet to start
15	Enhancement of capacity of village pond Pali off-taking from M/Garh Disty.	4.00	--	--	Yet to start
16	Enhancement of capacity of village pond Kothal Khurd off-taking from Dohan river	8.00	--	--	Yet to start
17	Enhancement of capacity of village pond Jonawas off-taking from Jatwas Minor	6.00	--	--	Yet to start

M/Garh Canal W/S Division, Narnaul

1	Enhancement of capacity of village pond of Patikara 1st	3.15	--	--	Yet to start
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	from Nolpur Disty. 3.095/R				
2.	Enhancement of capacity of village pond of Dhani Mamraj from Nolpur Disty. 12.700/R	3.79	--	--	Yet to start
3	Enhancement of capacity of village pond of Kanvi from Nolpur Disty. 13.052/R	3.91	--	--	Yet to start
4	Enhancement of capacity of village pond of Rampura 23.500/R from Narnaul Branch 23.500	1.08	--	--	Yet to start
5	Enhancement of capacity of village pond of Mittarpura Nangli (Akbarpur Ramu) from narnaul Branch 24.200/R	1.63	--	--	Yet to start
6	Enhancement of capacity of village pond of Khatripur from Silarpur Disty. 1.890/R	1.29	--	--	Yet to start
7	Enhancement of capacity of village pond of Tigra from Salimpur Minor 3.600/L	2.66	--	--	Yet to start
8	Enhancement of capacity of village pond of Seka from Nolpur Disty. 7.300/R	4.76	--	--	Yet to start
9	Enhancement of capacity of village pond of Bhojawas from Nolpur Disty. 15.840/R	4.36	--	--	Yet to start
10	Enhancement of capacity of village pond of Mandhana from Nolpur Disty. 9.400/L	3.01	--	--	Yet to start
11	Enhancement of capacity of village pond of Sigori Ki Johri from Narnaul Minor 0.670/L	3.78	--	--	Yet to start
12	Enhancement of capacity of village pond of Karota from Shahbazpur Disty. 8.290/L	1.29	--	--	Yet to start
13	Enhancement of capacity of village pond of Dongli from Shahbazpur Disty. 8.950/L	4.46	--	--	Yet to start
14	Enhancement of capacity of village pond of Meghot Binja from Shahbazpur Disty. 17.000/R	3.09	--	--	Yet to start
15	Enhancement of capacity of village pond of Maksuspur from Hassanpur Disty. 2.690/R	2.48	--	--	Yet to start
16	Enhancement of capacity of village pond of Hassanpur-2 from Hassanpur Disty. 12.700/R	2.12	--	--	Yet to start
17	Enhancement capacity of village pond of Goad connected through RCC pipeline from Dochana Minor at RD 5.040/R	3.23	--	--	Yet to start
18	Enhancement of capacity of village pond of Kheri-3 from Km 12.450 of Kheri Minor	2.54	--	--	Yet to start
19	Enhancement of capacity of village pond of Shyampura from Km 4.400/L of Shyampura Minor	3.21	--	--	Yet to start
20	Enhancement of capacity of village pond of Muraripur from Km 12.010/L of Nolpur Disty	3.90	--	--	Yet to start
21	Enhancement of capacity of village pond Dhakhora to be connected through Mulodi DI pipeline from Nolpur Disty.	1.82	--	--	Yet to start
22	Enhancement of capacity of village pond Gulawala to be connected from Km 5.920/L of Mai Disty	3.42	--	--	Yet to start
23	Enhancement capacity of village pond and laying RCC pipeline canal to village pond Niyamatpur from Km 32.000/R of Nolpur Disty.	2.10	--	--	Yet to start
24	Enhancement of VP pond Nasibpur (Jethu Baba Mandir) connected through RCC pipeline Km 0.650/L of Narnaul Disty.	11.43	--	--	Yet to start
25	New pond excavation near firing range to be connected through already laid Raghunathpura DI pipeline from Hassanpur Disty.	8.73	--	--	Yet to start
26	Enhancement capacity of village pond Nangal Choudhary connected from KM 23.425/R of Nolpur Disty.	0.45	--	--	Yet to start
27	Enhancement of capacity & laying RCC pipeline of village pond Surana-II RD 5.450/R of Ateli Disty.	15.55	--	--	Yet to start

28	Enhancement of capacity of village pond Meghot Hala	3.50	--	--	Yet to start
29	Enhancement of capacity of village pond Gangutana	9.25	--	--	Yet to start
30	Enhancement of capacity of village pond Dholera near Narnaul Dholera Bypass	8.75	--	--	Yet to start
31	Enhancement of capacity of village pond Hirodi Jhori, Dholera	6.50	--	--	Yet to start
32	Enhancement of capacity of pond in firing range Raghunathpura-2 nd	62.00	--	--	Yet to start
33	Enhancement of capacity of village pond in firing range Raghunathpura-3 rd	3.00	--	--	Yet to start
34	Enhancement of capacity of village pond Dhancholi (kadam Wala Pond)	15.00	--	--	Yet to start
35	Enhancement of capacity of village pond Katoti Sultanpur	6.00	--	--	Yet to start
36	Enhancement of capacity of village pond Goad	6.00	--	--	Yet to start
37	Enhancement of capacity of village pond Dochana (School Wala Jhod)	10.00	--	--	Yet to start
38	Enhancement of capacity of village pond Kanherdass Talab	15.00	--	--	Yet to start
39	Enhancement of capacity of village pond Dhobi Johar Narnaul	50.00	--	--	Yet to start
40	Enhancement of capacity of village pond Jhori near Sobha Sagar	3.00	--	--	Yet to start
41	Enhancement of capacity of village pond Kanherdass Jhori	3.00	--	--	Yet to start
42	Enhancement of capacity of village pond Jindla Ki Dhani (Lujota)	10.00	--	--	Yet to start
43	Enhancement of capacity of village pond Salarpur to be connected from 7.140/L of Salarpur Disty.	10.73	70%	--	Work in progress
44	Enhancement of capacity of village pond Khaspur to be connected from 4.445/L of Mittarpur Disty.	10.14	50%	--	Work in progress
45	Enhancement of capacity of village pond Katkai to be connected from 7.550/L of Salarpur Disty.	10.61	20%	--	Work in Progress

ABSTRACT

Sr. No.	Name of Division	Total No. of Pond	In Progress	Yet to Start
1.	M/Garh Canal W/S Division, Ch. Dadri	05	--	05
2.	M/Garh Canal W/S Division, M/Garh	17	03	14
3.	M/Garh Canal W/S Division, Narnaul	45	03	42
Total		67	06	61


 Superintending Engineer
 JLN Water Services Circle
 Narnaul.

Haryana State Pollution Control Board									
Continuous Ambient Air Quality Monitoring Report									
Monitoring Agency :		ENVIRONNEMENT SA INDIA PVT LTD							
Month & Year :		Feb-22							
Name of Station & City :		Shastri Nagar, Narnaul							
Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
2/1/2022	23.38	40.64	36.96	27.60	4.77	0.91	6.98	135.70	127.00
2/2/2022	20.21	39.07	33.44	27.80	5.38	0.60	17.54	116.90	128.00
2/3/2022	20.36	38.83	32.22	27.10	4.68	0.74	16.87	137.90	144.80
2/4/2022	18.73	39.05	32.21	27.70	4.92	0.59	8.39	70.90	107.70
2/5/2022	21.32	39.35	34.59	27.70	4.99	0.73	7.64	109.00	125.80
2/6/2022	19.96	39.39	33.00	27.80	5.13	0.64	10.07	127.20	213.20
2/7/2022	21.03	39.57	32.27	27.60	5.04	0.63	19.10	111.40	182.40
2/8/2022	19.34	39.61	33.18	27.40	4.94	1.24	26.02	137.90	183.90
2/9/2022	20.10	38.47	33.15	27.50	4.97	0.44	9.64	78.00	156.80
2/10/2022	19.58	39.51	33.12	27.60	5.09	0.46	11.71	30.50	124.10
2/11/2022	19.73	38.52	32.83	28.00	4.56	0.53	12.97	53.70	127.80
2/12/2022	19.77	38.54	32.33	27.40	*	0.73	12.32	77.80	249.30
2/13/2022	23.37	39.32	31.97	27.50	4.33	1.52	19.93	90.90	206.30
2/14/2022	19.42	39.12	32.34	27.70	5.07	0.59	11.17	104.50	335.20
2/15/2022	19.69	39.31	33.14	27.40	5.03	0.74	10.93	94.60	307.10
2/16/2022	19.37	39.92	32.69	27.70	5.01	0.86	12.83	98.80	248.80
2/17/2022	19.90	39.12	33.37	27.70	5.03	0.64	12.68	97.60	200.70
2/18/2022	19.72	38.81	32.59	27.80	4.96	0.81	11.48	149.00	421.80
2/19/2022	20.02	39.62	33.17	27.40	5.03	0.52	27.71	77.50	126.10
2/20/2022	19.92	39.04	33.04	27.70	4.99	0.41	11.85	81.50	105.60
2/21/2022	20.41	38.60	33.18	27.70	5.34	0.42	9.64	89.40	160.20
2/22/2022	20.54	39.43	33.65	27.70	5.84	0.46	29.33	77.20	138.50
2/23/2022	19.58	39.33	32.32	27.60	4.99	0.58	8.78	129.00	209.60
2/24/2022	19.18	38.49	32.16	27.70	5.12	0.62	25.93	129.90	169.40
2/25/2022	20.98	40.02	33.58	27.60	4.78	0.93	22.16	183.00	228.30
2/26/2022	19.92	39.28	33.15	27.80	4.76	0.27	25.22	39.80	73.40
2/27/2022	20.20	38.69	32.84	27.50	5.20	0.36	11.63	48.20	71.60
2/28/2022	19.83	38.59	32.37	27.80	4.79	0.57	11.13	70.90	119.70
Minimum	18.73	38.47	31.97	27.10	4.33	0.27	6.98	30.50	71.60
Maximum	23.38	40.64	36.96	28.00	5.84	1.52	29.33	183.00	421.80
Average	20.20	39.19	33.03	27.63	4.99	0.66	15.06	98.17	178.33

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Haryana State Pollution Control Board

Continuous Ambient Air Quality Monitoring Report

Monitoring Agency : ENVIRONNEMENT SA INDIA PVT LTD
Month & Year : Mar-22
Name of Station & City : Shastri Nagar, Narnaul

Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
3/1/2021	17.78	37.26	30.71	27.20	4.62	0.48	5.19	67.94	111.51
3/2/2021	18.13	37.23	30.97	27.22	4.46	0.47	6.70	80.88	134.01
3/3/2021	18.12	37.18	30.93	27.12	4.45	0.36	7.63	68.79	82.88
3/4/2021	17.67	37.44	30.71	27.18	4.51	0.30	6.64	52.06	56.73
3/5/2021	18.08	37.13	30.88	27.19	4.31	0.34	6.49	47.49	71.83
3/6/2021	17.96	36.90	30.68	27.07	4.20	0.35	5.47	57.20	175.91
3/7/2021	17.93	37.30	30.85	27.19	4.34	0.22	6.63	65.00	110.95
3/8/2021	18.07	37.26	30.94	27.23	4.54	0.52	5.86	81.14	117.14
3/9/2021	17.73	37.50	30.79	27.17	4.41	0.42	5.39	58.45	97.17
3/10/2021	17.75	37.02	30.59	26.77	4.13	0.51	6.45	71.36	129.13
3/11/2021	17.92	37.64	31.02	27.16	4.25	0.32	5.96	91.73	134.55
3/12/2021	18.17	37.32	31.06	26.92	4.29	0.35	6.88	*	*
3/13/2021	18.00	37.53	31.02	27.08	4.50	0.40	4.88	*	*
3/14/2021	18.00	37.20	30.85	27.13	4.06	0.57	6.32	85.11	150.95
3/15/2021	15.53	37.10	27.61	20.38	4.82	0.33	9.98	77.97	174.38
3/16/2021	14.92	36.92	26.64	18.21	4.71	0.35	6.70	51.60	120.29
3/17/2021	15.33	36.77	26.89	18.02	4.58	0.48	5.88	70.06	126.68
3/18/2021	15.32	37.00	27.00	18.18	4.39	0.51	9.55	85.57	136.17
3/19/2021	14.84	37.05	26.65	18.17	4.48	0.44	6.26	65.06	130.11
3/20/2021	15.48	37.96	27.63	18.02	4.15	0.25	5.07	61.33	148.70
3/21/2021	14.99	37.23	26.86	18.17	4.62	0.39	7.47	80.31	148.27
3/22/2021	15.08	37.42	27.03	18.02	4.30	0.37	7.76	79.17	146.18
3/23/2021	15.05	37.27	26.92	18.27	4.39	0.40	6.71	79.63	171.58
3/24/2021	15.44	37.37	27.32	18.05	4.45	0.29	6.46	68.69	148.78
3/25/2021	15.09	37.65	27.17	18.07	4.23	0.35	7.17	71.29	152.84
3/26/2021	15.06	37.22	26.91	18.22	4.45	0.28	8.72	69.49	143.03
3/27/2021	15.02	37.36	26.95	18.09	4.31	0.44	6.56	72.39	144.90
3/28/2021	14.84	37.45	26.85	18.09	4.46	0.35	5.97	76.65	155.55
3/29/2021	15.13	37.30	27.01	18.23	4.54	0.36	7.75	70.34	157.83
3/30/2021	14.91	37.06	26.71	18.15	4.67	0.35	6.01	91.71	209.36
3/31/2021	15.45	37.22	27.22	18.11	5.17	0.38	11.65	84.31	169.59
Minimum	14.84	36.77	26.64	18.02	4.06	0.22	4.88	47.49	56.73
Maximum	18.17	37.96	31.06	27.23	5.17	0.57	11.65	91.73	209.36
Average	16.41	37.27	28.75	22.26	4.44	0.38	6.84	71.82	136.45

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Haryana State Pollution Control Board

Continuous Ambient Air Quality Monitoring Report

Monitoring Agency : ENVIRONNEMENT SA INDIA PVT LTD
Month & Year : Apr-22
Name of Station & City : Shastri Nagar, Narnaul

Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
4/1/2022	15.20	36.96	26.89	18.04	4.47	0.46	10.83	67.55	147.06
4/2/2022	14.97	37.44	26.95	18.09	4.85	0.30	9.50	80.79	177.28
4/3/2022	15.60	37.57	27.53	17.80	4.06	0.36	9.15	57.06	119.69
4/4/2022	14.60	36.92	26.38	18.18	5.05	0.32	11.52	65.50	134.79
4/5/2022	14.47	38.31	27.01	17.96	4.35	0.50	8.53	76.56	183.56
4/6/2022	15.21	37.23	27.03	18.09	5.32	0.47	9.05	71.16	148.36
4/7/2022	15.01	36.64	26.56	18.12	4.84	0.79	7.49	92.51	223.98
4/8/2022	14.92	37.52	26.95	18.25	4.65	0.53	7.92	77.79	152.17
4/9/2022	*	*	*	*	4.57	0.26	9.08	58.00	148.45
4/10/2022	*	*	*	*	4.17	0.05	8.30	56.42	118.09
4/11/2022	*	*	*	*	3.95	0.28	7.88	52.04	111.41
4/12/2022	*	*	*	*	4.55	0.21	6.79	69.67	158.73
4/13/2022	*	*	*	*	3.06	0.39	8.72	86.01	186.49
4/14/2022	*	*	*	*	4.04	0.27	8.71	121.74	290.10
4/15/2022	14.69	36.74	26.36	18.07	4.60	0.31	9.31	77.20	166.87
4/16/2022	14.67	36.65	26.30	18.27	4.59	0.40	8.04	94.40	216.23
4/17/2022	15.20	36.57	26.75	17.94	4.47	0.23	7.51	82.73	181.97
4/18/2022	15.49	36.80	27.03	18.22	4.71	0.42	6.73	76.47	158.98
4/19/2022	8.49	20.68	15.02	10.11	3.81	0.20	9.11	69.89	146.80
4/20/2022	15.13	36.55	26.62	18.12	4.46	0.20	8.64	72.19	144.31
4/21/2022	15.64	37.17	27.35	18.04	3.76	0.12	8.77	77.91	173.46
4/22/2022	17.87	40.44	30.65	18.08	4.46	0.34	14.06	50.83	125.13
4/23/2022	14.70	41.75	28.98	18.43	4.42	0.46	7.92	66.41	101.65
4/24/2022	*	*	*	*	4.00	0.46	8.32	89.65	150.13
4/25/2022	15.04	40.80	28.74	18.21	4.36	0.32	10.54	72.04	156.31
4/26/2022	15.23	41.50	29.28	18.05	4.39	0.42	6.64	84.23	153.16
4/27/2022	13.35	41.88	27.93	18.23	4.66	0.48	10.60	111.71	145.45
4/28/2022	13.76	42.33	28.53	18.10	3.88	0.43	9.61	61.24	234.84
4/29/2022	10.52	38.98	24.19	18.30	2.19	0.17	9.97	43.61	116.66
4/30/2022	10.48	18.60	21.01	43.27	9.47	0.28	14.84	26.45	101.66
Minimum	8.49	18.60	15.02	10.11	2.19	0.05	6.64	26.45	101.65
Maximum	17.87	42.33	30.65	43.27	9.47	0.79	14.84	121.74	290.10
Average	14.36	36.78	26.52	18.87	4.47	0.35	9.14	72.99	159.12

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Haryana State Pollution Control Board

Continuous Ambient Air Quality Monitoring Report

Monitoring Agency : ENVIRONNEMENT SA INDIA PVT LTD
Month & Year : May-22
Name of Station & City : Shastri Nagar, Karnal

Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
5/1/2022	14.41	42.23	28.98	18.15	4.83	0.24	10.06	42.13	139.99
5/2/2022	14.30	42.69	29.16	18.07	4.54	0.27	8.20	84.50	204.70
5/3/2022	15.00	40.39	28.52	19.27	4.70	0.19	7.46	109.57	243.20
5/4/2022	14.54	41.69	28.77	18.21	4.73	0.26	7.43	83.35	182.83
5/5/2022	15.04	41.86	29.23	18.18	4.77	0.40	10.30	72.91	164.90
5/6/2022	15.37	41.70	29.46	18.33	4.94	0.46	10.74	108.48	234.50
5/7/2022	15.11	41.45	29.02	18.16	4.70	0.36	12.78	84.19	176.81
5/8/2022	15.01	41.38	28.92	18.26	4.95	0.16	17.25	78.07	172.85
5/9/2022	15.25	41.98	29.52	18.13	4.77	0.34	17.40	75.95	162.25
5/10/2022	17.20	43.09	31.68	18.35	4.61	0.30	14.79	60.34	131.32
5/11/2022	15.95	42.32	30.28	18.03	4.52	0.36	12.89	67.04	146.36
5/12/2022	15.12	41.53	29.13	18.15	4.38	0.20	9.58	39.05	7.73
5/13/2022	6.57	26.52	20.49	14.19	4.49	0.30	9.14	39.05	7.73
5/14/2022	4.22	22.28	18.76	13.94	4.84	0.50	10.58	83.02	172.37
5/15/2022	4.22	22.60	18.81	13.46	4.63	0.13	9.27	63.33	146.58
5/16/2022	4.37	22.71	18.45	14.19	4.71	0.17	8.42	96.47	210.33
5/17/2022	4.18	22.74	18.38	13.55	4.66	0.27	8.22	116.90	272.15
5/18/2022	4.21	22.67	18.51	13.22	4.82	0.35	12.88	94.48	209.70
5/19/2022	4.33	22.78	18.89	12.83	4.49	0.33	10.99	105.60	220.58
5/20/2022	4.24	22.56	18.65	14.07	4.50	0.21	11.50	102.93	208.54
5/21/2022	4.41	22.94	18.73	13.18	4.41	0.17	10.01	138.12	265.88
5/22/2022	4.14	22.76	18.94	13.34	4.78	0.04	13.00	91.65	179.02
5/23/2022	4.56	23.55	18.51	13.64	4.53	0.53	23.66	103.26	132.73
5/24/2022	4.20	22.73	18.99	14.36	4.13	0.23	9.85	19.58	73.76
5/25/2022	4.21	22.38	18.65	13.72	4.37	0.30	10.90	19.66	91.82
5/26/2022	4.25	22.35	18.36	13.45	4.29	0.30	11.80	19.82	*
5/27/2022	4.30	22.57	18.61	13.08	4.51	0.16	6.25	20.03	*
5/28/2022	4.17	22.69	18.92	13.17	3.90	0.05	7.53	19.51	*
5/29/2022	4.24	22.65	18.67	12.73	4.18	0.15	7.99	19.77	290.01
5/30/2022	4.36	22.73	18.54	13.45	4.36	0.22	6.60	20.25	182.55
5/31/2022	7.07	26.19	20.89	15.08	4.48	0.25	10.72	33.67	166.16
Minimum	4.14	22.28	18.36	12.73	3.90	0.04	6.25	19.51	7.73
Maximum	17.20	43.09	31.68	19.27	4.95	0.53	23.66	138.12	290.01
Average	8.66	30.35	22.95	15.42	4.57	0.26	10.91	68.15	171.33

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Haryana State Pollution Control Board

Continuous Ambient Air Quality Monitoring Report

Monitoring Agency : ENVIRONNEMENT SA INDIA PVT LTD
Month & Year : Jul-22
Name of Station & City : Shastri Nagar, Narnaul

Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
7/1/2022	4.27	22.84	18.76	*	3.84	0.15	6.10	15.05	*
7/2/2022	4.31	22.61	19.09	*	3.95	0.11	6.71	23.07	*
7/3/2022	4.24	22.60	18.77	*	4.28	0.13	5.01	15.39	*
7/4/2022	4.36	22.37	18.70	*	4.32	0.18	6.61	31.18	*
7/5/2022	4.38	23.20	18.71	37.80	3.92	0.24	12.61	47.26	75.25
7/6/2022	4.50	22.86	18.25	36.58	3.77	0.25	21.13	50.11	80.14
7/7/2022	4.37	22.80	18.36	36.48	3.65	0.28	9.05	29.52	47.23
7/8/2022	4.37	22.58	18.60	36.12	4.33	0.09	7.15	32.99	52.80
7/9/2022	4.30	22.81	18.75	36.50	3.88	0.07	6.75	28.86	46.18
7/10/2022	4.23	22.94	18.76	36.71	4.14	0.03	4.47	34.13	54.61
7/11/2022	4.25	22.31	18.95	35.70	4.29	0.13	5.30	31.70	50.73
7/12/2022	4.39	22.45	19.03	35.93	4.10	0.28	5.60	*	*
7/13/2022	4.20	22.86	18.59	36.59	4.24	0.30	7.22	*	*
7/14/2022	4.24	22.53	18.68	36.05	4.17	0.71	9.76	28.94	46.26
7/15/2022	4.33	22.67	18.42	36.28	4.35	0.07	7.25	25.96	41.53
7/16/2022	4.32	22.72	18.58	36.35	4.09	0.10	5.21	44.87	71.79
7/17/2022	4.29	22.80	18.44	36.48	4.22	0.09	5.77	30.50	48.79
7/18/2022	4.52	22.66	18.44	36.26	4.01	0.15	8.07	18.79	30.06
7/19/2022	4.44	23.22	19.11	37.16	3.68	0.10	8.62	26.32	42.11
7/20/2022	4.09	23.15	18.36	37.03	3.85	0.14	7.94	18.50	29.58
7/21/2022	4.24	22.40	18.87	35.84	4.32	0.03	5.74	15.98	25.56
7/22/2022	4.39	22.56	18.75	36.10	4.25	0.13	5.42	25.31	40.48
7/23/2022	4.34	22.26	18.73	35.62	4.21	0.11	11.47	42.53	68.08
7/24/2022	4.37	22.71	18.78	36.34	4.52	0.09	7.08	30.80	49.26
7/25/2022	4.26	22.96	18.62	36.73	3.81	0.11	8.31	29.37	46.99
7/26/2022	4.34	21.95	18.84	35.12	4.31	0.04	5.80	15.25	24.42
7/27/2022	4.32	22.33	19.02	35.72	3.99	0.04	6.10	12.60	20.16
7/28/2022	4.20	22.74	18.56	36.25	4.48	*	3.90	12.18	19.48
7/29/2022	4.07	22.24	18.19	35.58	4.28	0.14	4.32	15.60	24.98
7/30/2022	4.43	22.90	18.91	36.63	3.96	0.08	4.31	20.21	32.31
7/31/2022	4.13	22.13	19.33	35.40	3.68	0.15	6.47	18.02	28.85
Minimum	4.07	22.28	18.19	35.12	3.65	0.03	3.90	12.18	19.48
Maximum	4.52	43.09	19.33	37.80	4.52	0.71	21.13	50.11	80.14
Average	4.30	30.35	18.71	36.27	4.09	0.15	7.27	26.59	43.91

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Haryana State Pollution Control Board

Continuous Ambient Air Quality Monitoring Report

Monitoring Agency : ENVIRONNEMENT SA INDIA PVT LTD
Month & Year : Sep-22
Name of Station & City : Shastri Nagar, Narnaul

Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
9/1/2022	4.20	22.25	18.65	35.60	4.30	0.11	*	21.19	33.88
9/2/2022	4.28	22.65	18.83	36.25	4.21	0.08	*	27.74	44.37
9/3/2022	4.11	22.54	18.10	36.06	4.07	0.07	*	19.52	31.23
9/4/2022	4.27	22.83	18.77	36.53	4.13	0.11	*	12.72	20.35
9/5/2022	4.31	22.65	18.43	36.24	4.05	0.04	*	17.12	27.35
9/6/2022	4.24	22.74	18.45	36.38	4.23	0.16	*	24.47	39.16
9/7/2022	4.27	23.04	17.82	36.86	3.72	0.16	*	32.93	52.68
9/8/2022	4.22	22.73	18.33	36.37	4.21	0.20	*	47.66	76.25
9/9/2022	*	*	*	*	4.30	0.20	*	51.00	81.58
9/10/2022	*	*	*	*	3.53	0.08	*	34.08	54.53
9/11/2022	*	*	*	*	4.10	0.05	*	37.99	60.78
9/12/2022	*	*	*	*	4.16	0.10	*	21.80	34.86
9/13/2022	*	*	*	*	3.56	0.07	*	14.53	23.23
9/14/2022	*	*	*	*	4.30	0.11	*	17.28	27.63
9/15/2022	4.40	22.39	18.73	35.82	4.22	0.12	*	17.35	27.75
9/16/2022	4.27	22.97	18.72	36.74	3.90	0.12	8.10	12.03	19.22
9/17/2022	4.34	22.68	18.50	36.14	4.44	0.12	6.75	24.08	63.24
9/18/2022	4.28	22.74	18.84	36.38	4.02	0.06	6.35	27.09	68.69
9/19/2022	4.27	22.81	18.78	36.49	4.22	0.13	8.39	40.63	92.47
9/20/2022	4.32	22.67	18.73	36.27	4.09	0.20	7.04	37.47	65.10
9/21/2022	4.29	22.15	18.92	35.43	3.60	0.36	*	31.88	37.08
9/22/2022	4.25	22.79	19.04	*	4.24	0.12	*	24.19	17.53
9/23/2022	4.31	22.92	18.44	*	3.79	0.34	6.84	28.52	15.47
9/24/2022	*	*	*	*	3.31	0.67	32.14	28.10	*
9/25/2022	4.46	22.38	18.89	*	4.00	0.32	8.44	30.00	*
9/26/2022	4.34	22.52	19.02	*	4.17	0.11	6.03	32.61	*
9/27/2022	4.33	22.91	19.01	*	4.23	*	5.44	29.34	*
9/28/2022	4.28	22.69	18.48	*	3.80	0.18	5.87	39.58	*
9/29/2022	4.31	22.60	19.01	*	4.33	0.14	6.08	42.68	*
9/30/2022	4.31	22.88	18.94	*	4.28	0.24	8.18	53.68	*
Minimum	4.11	22.15	17.82	35.43	3.31	0.04	5.44	12.03	15.47
Maximum	4.46	23.04	19.04	36.86	4.44	0.67	32.14	53.68	92.47
Average	4.29	22.67	18.67	36.24	4.05	0.16	8.90	29.31	44.11

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Haryana State Pollution Control Board
Continuous Ambient Air Quality Monitoring Report

Monitoring Agency : ENVIRONNEMENT SA INDIA PVT LTD
 Month & Year : Oct-22
 Name of Station & City : Shastri Nagar, Narnaul

Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
10/1/2022	4.41	22.32	18.65	35.72	3.91	0.55	9.50	66.87	111.58
10/2/2022	4.34	22.56	18.05	36.08	4.03	0.06	6.75	36.81	71.44
10/3/2022	4.21	22.45	18.23	35.93	4.07	0.17	5.98	33.99	72.57
10/4/2022	4.26	22.53	18.36	36.04	4.32	0.21	11.64	41.00	85.22
10/5/2022	3.40	19.11	15.09	30.58	4.06	0.29	8.57	53.88	100.46
10/6/2022	0.98	8.67	4.77	13.87	1.74	0.19	5.53	22.81	37.62
10/7/2022	0.67	8.12	4.26	13.00	1.51	0.12	3.09	20.85	21.21
10/8/2022	1.72	9.82	5.82	15.58	1.19	0.22	4.97	15.26	17.50
10/9/2022	7.24	15.37	20.02	24.59	0.88	0.13	3.74	11.62	21.33
10/10/2022	7.34	15.02	20.18	24.03	3.52	0.11	3.41	30.87	27.78
10/11/2022	7.37	14.64	20.25	23.43	4.06	0.13	3.28	15.79	56.00
10/12/2022	7.37	14.64	20.25	23.43	4.06	0.13	3.28	15.79	56.00
10/13/2022	7.27	14.83	20.57	23.73	2.76	0.27	4.56	50.15	114.97
10/14/2022	7.55	15.06	20.21	24.09	2.99	0.26	4.43	58.47	129.54
10/15/2022	7.44	14.99	20.15	23.98	2.94	0.32	5.01	62.66	144.20
10/16/2022	7.43	14.68	19.63	23.49	2.95	0.40	4.48	61.40	134.06
10/17/2022	7.45	15.34	20.06	24.55	3.05	0.23	4.25	44.28	121.73
10/18/2022	7.62	14.88	20.23	23.81	2.96	0.28	4.31	43.89	145.83
10/19/2022	7.51	14.69	20.89	23.50	2.74	0.31	5.12	49.44	141.10
10/20/2022	7.44	14.86	19.89	23.79	2.89	0.33	5.32	48.87	136.39
10/21/2022	7.39	14.78	19.97	23.65	3.51	0.30	4.43	47.11	129.52
10/22/2022	7.23	14.82	19.77	23.71	3.17	0.35	5.33	65.79	159.95
10/23/2022	7.25	15.07	19.86	24.10	3.38	0.37	5.58	72.50	153.73
10/24/2022	7.13	14.44	20.04	23.11	3.72	0.36	6.43	103.75	189.43
10/25/2022	24.05	26.19	32.99	36.92	3.83	0.73	11.87	123.03	167.00
10/26/2022	27.68	30.97	38.40	38.22	3.85	0.67	7.40	120.15	179.36
10/27/2022	23.51	26.68	32.80	35.57	3.70	0.85	10.25	205.73	238.59
10/28/2022	23.63	29.87	34.57	34.15	3.88	1.03	8.58	167.89	211.46
10/29/2022	25.43	34.49	38.43	31.95	4.06	0.89	5.74	109.85	184.08
10/30/2022	25.78	33.77	38.30	30.64	3.85	0.81	6.11	97.12	176.94
10/31/2022	24.86	34.46	37.96	28.65	3.93	0.71	6.28	103.97	184.98
Minimum	0.67	8.12	4.26	13.00	0.88	0.06	3.09	11.62	17.50
Maximum	27.68	34.49	38.43	38.22	4.32	1.03	11.87	205.73	238.59
Average	10.23	19.04	21.89	26.90	3.27	0.38	5.97	64.57	120.05

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Haryana State Pollution Control Board
Continuous Ambient Air Quality Monitoring Report

Monitoring Agency : ENVIRONNEMENT SA INDIA PVT LTD
Month & Year : Dec-22
Name of Station & City : Shastri Nagar, Narnaul

Parameters/Units	MAIN POLLUTANTS								
	NO	NO ₂	NO _x	NH ₃	SO ₂	CO	O ₃	PM _{2.5}	PM ₁₀
Months	µg/m ³	µg/m ³	ppb	µg/m ³	µg/m ³	mg/m ³	µg/m ³	µg/m ³	µg/m ³
01-12-22	8.51	17.15	23.56	27.43	11.06	1.70	8.22	146.80	257.80
02-12-22	8.04	19.12	22.83	30.59	8.87	1.01	8.68	151.90	271.00
03-12-22	8.18	20.36	20.51	32.58	10.78	0.97	7.61	150.00	265.70
04-12-22	8.60	18.45	22.85	29.52	12.25	1.75	7.99	186.00	286.70
05-12-22	8.08	17.40	23.16	27.84	9.19	0.96	7.78	142.60	205.10
06-12-22	8.26	16.40	23.14	26.25	7.69	0.72	10.49	113.10	171.70
07-12-22	8.20	17.62	23.31	28.19	8.71	1.05	9.89	118.80	186.00
08-12-22	8.24	18.22	24.43	29.14	8.83	1.38	8.38	307.70	319.50
09-12-22	8.03	16.72	22.24	26.75	11.68	2.20	8.52	133.10	367.90
10-12-22	8.37	17.05	21.32	27.28	7.86	0.92	9.47	109.20	187.00
11-12-22	8.53	17.17	21.79	27.47	6.22	0.57	6.50	84.40	149.30
12-12-22	8.09	16.89	23.26	27.01	7.90	0.84	9.36	62.10	145.00
13-12-22	7.96	17.77	21.62	28.43	8.15	0.64	7.90	83.50	175.00
14-12-22	8.21	17.17	23.39	27.48	6.36	0.46	8.91	45.70	125.10
15-12-22	7.80	17.78	22.81	28.45	7.34	0.66	9.25	37.40	139.00
16-12-22	8.38	17.12	22.57	27.39	9.28	0.80	6.70	59.80	197.50
17-12-22	8.83	17.74	22.73	28.38	9.57	1.15	7.31	69.20	179.70
18-12-22	8.19	17.98	22.67	28.77	7.12	1.81	9.34	87.70	192.20
19-12-22	8.19	16.91	23.21	27.06	13.06	1.22	9.32	126.40	256.90
20-12-22	7.88	21.22	22.89	33.94	10.78	1.25	16.48	148.10	258.80
21-12-22	8.26	17.54	23.68	28.06	10.79	1.07	8.10	114.50	230.80
22-12-22	8.18	17.02	21.70	27.22	12.72	1.42	4.85	159.30	207.80
23-12-22	8.71	17.23	22.09	27.56	7.64	0.81	7.49	103.90	145.40
24-12-22	8.34	17.51	21.43	28.00	9.24	0.86	7.77	110.30	127.00
25-12-22	8.27	15.82	22.76	25.31	6.93	2.24	9.93	84.80	139.80
26-12-22	8.00	18.38	21.85	27.96	9.60	1.35	9.83	*	168.60
27-12-22	8.43	17.81	22.38	28.49	12.21	1.11	8.63	177.20	211.90
28-12-22	8.18	17.42	21.87	27.88	10.44	0.93	6.80	98.90	190.20
29-12-22	8.45	17.74	22.34	28.38	9.59	0.79	6.93	104.70	191.60
30-12-22	8.53	18.33	22.34	29.33	13.65	1.23	46.60	231.10	289.20
31-12-22	8.48	17.82	21.22	28.51	6.78	0.77	11.69	150.60	184.00
Minimum	7.80	15.82	20.51	25.31	6.22	0.46	4.85	37.40	125.10
Maximum	8.83	21.22	24.43	33.94	13.65	2.24	46.60	307.70	367.90
Average	8.27	17.71	22.51	28.28	9.43	1.12	9.89	123.29	207.20

Note : Above Data is average from 06:00 morning for that day ending at next 06:00 morning

Annexure-10

List of stone crusher closed by Board		
Sr. No.	Name of Stone Crusher	Remarks
1	Sadashiv Stone Crusher, Kila no. 76/5, 70/21, 77/1,2 khewat no. 6, khatoni no. 18 Vill-Garhi Khudana, Distt-Mohindergarh	Closed by Board
2	SHREE KRISHNA STONE CRUSHING MILLS, Kila No. 98(20/1), 19,18(2/2), 23(2/1) VILLAGE ZERPUR, DISTRICT-MOHINDERGARH	Closed by Board
3	Bajrang Stone Crusher, Khewat No. 121, Khatoni No. 148, Khasra No. 53 total 260 kanal 15 marla Vill.-Faizabad, Narnaul	Closed By Board
4	Bhagwati Stone crusher, Kita no. 45//8/2/2, 9/1, 10/1, Vill. Mandlana, Distt-Mohindergarh	Closed by Board
5	Karota Stone Grinding, Khewat no. 32, khatoni no. 64, kila no. 12//20 (9-0), khewat no. 33, Khatoni no. 65, kila no. 13//16(6-12) Vill-Karota, Narnaul, Distt-Mohindergarh	Closed by Board
6	Deepak Construction Co., Khasra No. 211, Vill Raghunathpura, Distt. Mohindergarh	Closed by Board
7	Jai Maa Kamakhaya Industries (Superb Star Promoters Private Limited), Khewat No. 20, Khatoni No. 22, Kila No. 30//3 (5-16) & 4(3-16) Vill-Gangutana, Nangal Chaudhary Distt-Mohindergarh	Closed By Board
8	Shree Balaji Stone Crusher, Kila no. 19/2, 9, 10, 11/1, khewat no. 4,5,6 Village Jainpur, Narnaul Distt.- Mohindergarh	Closed by Board
9	Dev Shri Krishna Stone Crusher, Khewat No. 31, Khatoni No. 34, M.No. 98, Kila No. 20/3 & 21 (8-16) Khewat No. 68, Khatoni No. 83, M.No. 98, K.No. 15/2 & 16(13-6), Khewat No. 70, Khatoni No. 85, M.No. 99, Kila No. 24/2 & 25 (12-0) Total 32 Kanal 12 Marla Vill-Zerpur, Distt-Mohindergarh	Closed by Board
10	Sheetla stone Crusher, Khewat no. 16, khatoni no. 46, 48 kila no. 8/15, 16) 16 kanal 12 marla Vill. Bakhrija, Narnaul, Distt. Mohindergarh	Closed by Board
11	Jai Mata Di Stone Crusher (FormelyJagdamba Stone Crusher), Khewat no. 16, khatoni no. 48, kila no. 7/19,20 Vill. Bakhrija, Narnaul Distt-Mohindergarh	Closed by Board
12	Chhawri Stone Crusher, Khewat No. 9, Khatoni NO. 38, M.No. 8, Kila No. 7/2 & 8/1 at Vill-Bakhrija, Narnaul, Distt-Mohindergarh	Closed by Board
13	Shree Ganpati Stone Crusher, Khewat No. 12, Khatoni No. 41, Mustkil & Kila No. 8//2/2 (4-8) & 8//3/1 (5-4) Vill. Bakhrija, P.O Dholera, Narnaul Distt-Mohindergarh	Closed by Board

Annexure- 11

List of Mineral Grinding units closed by Board

Sr. No.	Name and address of the unit	Remarks
1	Ashoka Minerals , Rect//Kila No. 40//4 in the rvenue state of Vill- Bayal, Narnaul:-	Closed by Board
2	RADHEY RADHEY MINERALS Khewat No. 319, Khatoni No. 397, M.No.- 64, Kila No. 16 min West (6-2) & 17 min East (5-18) at Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	Closed by Board
3	Rama Minerals Company, Khewat No. 376, Khatoni No. 479, Mustil/ Kila No. 72//22 (8-0), Bayal, VPO-Narnaul	Closed by Board
4	Rathi Mineral & Chemicals, Khewat No. 23, Khatoni No. 47, Mustil No. 74, 4/1, 7/2 (1-4), 8 (0-8) Bayal, Narnaul	Closed by Board
5	BABA JHOPRI WALA MINERALS, M.No. 40, Kila No. 1 (7-0) & 10 Min East (1-0) at Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	Closed by Board
6	SANWARIA INDUSTRIES, Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	Closed by Board
7	HARE KRISHNA MARBLE and MINERALS, Khewat No. 274, Khatoni No. 338, M.No. 34, Kila No. 13 (8-0) Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	Closed by Board
8	SK MINERALS, Khewat No. 321, Khatoni No. 399, M.No. 90, Kila No. 11 (7-8) Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	Closed by Board
9	SHREE SHYAM HANUMAN MINERALS, Khatoni NO. 48, Khewat No. 24, M.No. 74, Kila No. 3 Min North (7-15) at Vill-Bayal, Nangal Chaudhary, Distt-Mohindergarh	Closed by Board

Annexure-12

M/S NIMAWAT GRANITES PRIVATE LIMITED

04 Bari Ward No. 34, Anmol Colony, Fatehpur-Shekhawati Distt. Sikar (Raj.)
Mob. 9829265755, Email: nimawatgranites@gmail.com, narashivadasbakhtrijainmes01@gmail.com

Date: 15/12/2022

To,
The District Collector cum District Magistrate,
Narnaul
Mahendergarh, Haryana – 123001.

Sub: Regarding deposit of Rs. 3 crore compensation as directed by Hon'ble NGT under protest.

Sir,

Vide Order/Judgment passed in OA No. 10 of 2021 in *Sanjay Kumar v. Union of India and Ors.*, M/s Nimawat Granite Pvt. Ltd. has been directed to pay interim compensation of Rs. 3 crore.

Please note that M/s Nimawat Granite Pvt. Ltd. has challenged the said Order/Judgment before the Hon'ble Supreme Court within limitation and the appeal bearing Diary no. 40906/2022 is expected to be listed soon.

Since Pollution Deptt has withheld the extension of the CTO on account of non-deposit of the aforesaid compensation of Rs. 3 crore, and the undersigned is suffering huge losses everyday due to stoppage of mining operations, M/s Nimawat Granite Pvt. Ltd. is depositing the said compensation of Rs. 3 crores under protest with DD No. 503228 Dated: 15/12/2022

Favouring **DM NE DISTRICT ENVIRONMENT FROM MAHENDERGARH AT NARNUL**. This deposit should in no way be taken to mean that the undersigned company is satisfied with the order/judgment, and should not be taken to imply any acquiescence or waiver of the rights of the undersigned company to challenge and impugn the above order/judgment. It is submitted that the deposit of the compensation shall be subject to the outcome of the civil appeal which has already been preferred by the undersigned company. In case, the impugned order/judgment is set aside/modified, the compensation being deposit would be liable to be returned to the undersigned contractor in accordance with law.

Thanking You.

Yours Sincerely,
Asim Paul
(Asim Paul)

M/s Nimawat Granite Pvt. Ltd.

Received
15.12.22
City Magistrate
Narnaul

AXIOM ONLY
icici Bank

(1590) NARNAUL Branch

DD No. 503286

VALID FOR THREE MONTHS ONLY
DATE 1 5 1 2 2 0 2 2

D D M M Y Y Y Y

ON DEMAND PAHENDERGARH AT NARNAUL *****
THREE CRORE ONLY

OR ORDER

RUPEES

₹ 3,00,00,000.00

Purchaser Name: NIMWAT GRANTTES PRIVATE LIMITED
TC/3/8 Not Above 3,00,00,000.00

1590DDCENPAY
NARNAUL

Issuing Branch

Authorized Signatory
[Signature]

Authorized Signatory
[Signature]
Please sign above

⑈ 503286 ⑈ 000229000⑈ 001590 ⑈ 16

... you are h
approvals) in favor of

HARYANA GOVERNMENT
ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT

Notification

The 11th November, 2022

No. 16/10/2015-3Env.— Whereas, article 48-A of the Constitution of India *inter-alia* envisages that the State shall endeavor to protect the environment;

Whereas, it is necessary and expedient to take immediate steps under sections 5 and 7 of the Environment (Protection) Act, 1986 (Central Act 29 of 1986) and section 19 of the Air (Prevention and Control of Pollution Act, 1981 (Central Act 14 of 1981) and rules framed there under to maintain ecological balance in the State to prevent environmental degradation and to avoid human health hazards;

And Whereas, the State Government has already taken a decision to maintain ecological balance keeping in the view industrial development and also to maintain the quality of environment and to avoid health hazard for the residents of the area;

And Whereas, as per Haryana Government, Environment Department, notification No. S.O. 12/C.A.29/1986/S.5 and 7/2016, dated the 11th May, 2016, directions were given for stone crushing units in regard to siting criteria norms as per Schedule I, emission norms and pollution control measures requirement as per Schedule II, identification of zones and availability of sites as per Schedule III and procedure for establishment and operation in identified zones as per Schedule IV;

Now, therefore, in exercise of the powers conferred by section 5 of the Environment (Protection) Act, 1986, (Central Act 29 of 1986) read with Government of India, Ministry of Environment and Forests, Department of Environment, Forests and Wildlife, Notification No. S.O. 152 (E), dated the 10th February, 1988 and in pursuance of the provisions of section 7 of the said Act and rule 4 of the Environment (Protection) Rules 1986, and supersession of the Haryana Government, Environment Department, Notification No. S.O. 12/C.A. 29/1986/Ss. 5 and 7/2016 dated 11th May 2016, The Governor of Haryana hereby proposes to issue the following directions for establishment of stone crushers in regard to siting criteria norms as per Schedule I and emission norms and pollution control measures requirement as per Schedule II;

Now, therefore, in exercise of the powers conferred under clause (a) of sub-rule (3) of rule-4 of the Environment (Protection) Rules 1986, notice is hereby given that draft of notification shall be taken into consideration by the Government on or after expiry of a period of thirty days from the date of publication of draft notification in the Official Gazette, together with objection or suggestion, if any, which may be received in the office of all the Additional Chief Secretary to Government, Haryana, Environment Department, Chandigarh from any person with respect to the notification:-

SCHEDULE I
NORMS FOR SITING OF STONE CRUSHERS IN HARYANA

Serial No.	Criteria	Distance in KM
1	2	3
1.	Minimum distance required from the nearest National Highway and State Highway	0.5
2.	Minimum distance required from the limits of National Capital Territory of Delhi	5.0
3.	Minimum distance required from the limits of nearest Municipal Corporation of the same district.	2.0
4.	Minimum distance required from the nearest Town/City/Municipal Limits	1.0
5.	Minimum distance required from the nearest Village Phirni. In case if there is no phirni then the distance be measured from <i>abadidehand</i> in case of <i>be-chirag</i> revenue estate (to be certified by the Tehsildar concerned), actually on the spot, the distance will be measured from the nearest inhabited revenue estate.	0.5
6.	Minimum distance required from any land recorded as forest in Government record (revenue or forest department) except strip forests / plantation alongroads, canals, railway lines and bunds.	0.25

Serial No.	Criteria	Distance in KM
1	2	3
7.	Minimum distance required from approved water supply scheme open to sky of 20 KL capacity.	1.0
8.	Minimum distance required from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0
9.	Minimum distance required from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0 (NP) 1.0 (WLS)
10.	Minimum distance required from education institutions	0.5
11.	Minimum distance required from any mining area / hillock	0.5

The following directions are also given in respect of above said Schedule:

- (i) All distances, unless specifically mentioned above, except the distance from village, are to be measured as the crow flies from the nearest boundary of the land of the stone crusher to the periphery of the feature concerned.
- (ii) In case of villages where any hill / hillock / mountain fall between the individual stone crusher and the village, the distance criteria from the village shall be considered along the shortest line of hill / hillock / mountain, with the condition that there should be a minimum of 300m distance from the foot of the hill / hillock / mountain for safeguarding the environment and the decision in this regard shall be taken on case to case basis considering the local environment.
- (iii) The existing, approved crusher zones and their extension shall not be affected by the above siting minimum distance criteria as the feasibility of heaving a conglomeration of stone crushing units in conjunction with the above siting criteria may not be possible. The above mentioned siting criteria shall only be applicable to stone crushing units to be established in the area outside the existing, approved crusher zones or their extension.
- (iv) The crusher zones shall be identified and approved by the Mining and Geology Department, after taking concurrence from all the stakeholder Departments and Haryana State Pollution Control Board.
- (v) No stone crushing unit shall be allowed to be set up or operate outside the identified crusher zones in Faridabad, Palwal (earstwhile Faridabad District) and Gurugram Districts.
- (vi) In case, eco sensitive zone of a protected area like National Park, Wild Life Sanctuary or Conservation Reserve is notified having restrictions for a distance of more than one / two kms, as the case may be, then the same shall be adhered to.
- (vii) The distance of the stone crushers from various prescribed locations shall be certified/verified by the concerned Tehsildar and for the forest land the report regarding the siting distance shall be taken from the Divisional Forest Officer concerned. The Regional Officer of the Board concerned, shall verify distances of the prescribed locations other than those verified by Divisional Forest Officer or Tehsildar.

SCHEDULE II

EMISSION NORMS AND POLLUTION CONTROL MEASURES REQUIREMENTS

Item I

Pollution Control Parameters:

The suspended particulate matter (hereinafter referred to as SPM) measured between 3 meters and 10 meters from any process equipment of a stone crushing unit shall not exceed 600 micrograms per cubic meter. The measurements of SPM are to be conducted as per Environment (Protection) Act, 1986 (Central Act 29 of 1986) and rules made thereunder.

Item II

Pollution Control Measures:

The following pollution control devices and measures are required to be installed and operated as mandatory obligation by the stone crushing units under the Environment (Protection) Rules, 1986, namely:-

1. Dust containment cum suppressing system for the equipment in the form of covered sheds and sprinklers;
2. All existing stone crushers shall ensure additional air pollution control measures like laying of tiles in the entire area of the unit, fully covering their conveyors and installing fogger machines in their units, within a period of one year of issuance of the notification.

3. Construction of approved wind breaking wall of at least 50 meter length and minimum 16 feet height alongwith provision of telescopic chute to ensure that the crushed material from the nod is released from a point which is at least 2 feet below the height of the wind breaking wall. The wall shall be structurally sound and shall cover the vulnerable abadi side of the crusher unit.
4. Construction and maintenance of metalledroads for vehicular movement within the premises of the crushing units or within the zone housing the stone crushing units as approved by the Haryana State Pollution Control Board at the time of grant of Consent to Establish.
5. The metalled roads to be provided either individually within the premises or jointly by the crushers in the approved crusher zones will be as determined by Haryana State Pollution Control Board in consultation with Engineer-in-Chief, Public Works Department (Bridge & Road). These roads shall be constructed as per satisfactory specifications of construction and maintenance. Haryana State Pollution Control Board will have the authority to cancel continued operation of stone crusher in zone or isolated sites or premises within zones where such metalled roads are not satisfactorily constructed or maintained individually or jointly as applicable to the area in question.
6. Regular cleaning and wetting of the ground within the premises and the remaining enclosure of the crushing units and the zone where the unit is situated.
7. All stone crushing units shall provide a green belt along the periphery having avenue plantation of two rows after approval of plantation plan by the Divisional Forest Officer concerned. Till plantation within the premises is fully developed, the project proponent shall erect a barrier/barricade along the periphery to contain the dust emissions. Such barricade should completely enclose the premises from all sides and may be either a boundary wall or of flexible cloth (tarpaulin etc.) or a combination of two. The height of the barricade shall not be less than the height of the highest tip of the conveyor belts.
8. The stone crushing units shall provide at least 50 number sprinklers alongwith a water storage facility of minimum 10 kiloliter capacity. Further they must sprinkle at least 10 kilolitre of water per day for a stone crushing capacity of 100 tones per day and *pro rata* accordingly for higher capacity crushing units.
9. In order to ensure the regular operation of sprinklers system, the stone crushing units shall provide inter locking system alongwith separate energy meter having load survey and demand features.
10. A log book, containing the daily data, as recorded by the energy meter for the consumption of energy by such pollution control measure be made available to the Haryana State Pollution Control Board or its authorized officers immediately on its demand on the spot or within a period of three working hours thereafter at the most;
11. The stone crushing units shall obtain raw material only from legal sources and will have exclusive contract with legitimate mining lease holders and will submit complete data relating to the sources and quantity of raw material utilized and exploited by the stone crushing units alongwith production data, taxes and duties paid as applicable thereon under the law of land;
12. A green belt along any approved zone shall be for a depth of atleast 100 meters or along the periphery of the crusher zone with minimum 10 rows of such trees in the direction of the depth of the green belt. The spacing of such trees along the periphery shall not exceed 8 meters along the periphery. The nature of trees to be planted and their protection measures required for such tree plantation shall be subject to the approval of the concerned Divisional Forest Officer. The responsibility for the planting and maintaining of green belt shall be collectively with the stone crusher association of all the stone crushing units operating in the zone and in case the association fails to ensure the compliance of the norms, the operation of all the crushers in that zone shall be suspended by the State Pollution Control Board till the compliance is made in this regard.
13. No stone crusher will be allowed to be set up in choe, steam or river bed within their flood protection embankments.
14. Consent policy orders dated the 6th March, 2014 of the Haryana State Pollution Control Board notified on 15th April, 2014 as amended from time to time shall also be applicable for obtaining consent to establish and consent to operate under Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974) and Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981)

Item III

Requirement of Land

Every new stone crushing unit whether in approved zone or outside, must possess and operate in a minimum area of one acre of land, if it has only one set of machinery and at least 1.5 acre of land if it has more than one

set of machinery. In case land is taken on lease, then the lease should be registered with revenue authority and if the land is taken on lease from Panchayat then it should be with the written permission of the Principal Secretary to Government Haryana, Panchayat and Development Department. The lease period shall not be less than seven years and shall be irrevocable.

Item IV

Resolving the issues relating to subsequent introduction of new establishments, affecting the existing stone crushers

In those instances, where, due to subsequent introduction of a new establishment requiring the siting norms (a new road, a new notified forest, an expanded Municipal area, a new education institution, a new Health Care Facility, etc.), compelling the existing stone crusher units to be shifted, the fact that in the modern, expanding and developing urban / rural mapping, it is unavoidable to introduce the above mentioned establishments for the over-all development and modernization of the society, is recognized, but the crusher units which have established themselves have to face shifting involving considerable cost. It is, therefore, mandatory for all the stone crusher units to take an NOC from all the Departments concerned, before their establishment that there would be no additional siting norm requiring establishment, at least for the next five years in the area under question which might affect the proposed stone crushing unit, and in case, if under unavoidable circumstances, such establishments are allowed, necessary precautions shall be the responsibility of the new establishment as well, besides imposition of additional pollution control measures on the stone crusher unit. Thus, the consent shall be renewed after every five years, only after taking the necessary NOC and undertaking from the crusher unit concerned. Further, in cases, where the new establishments requiring siting parameters have been introduced subsequently, half of the distance criteria for such units, along with the stringent norms of Air Pollution Control Measures (APCM) for the unit shall be considered, on case to case basis. Those units, which are not even meeting the half earmark shall need to be relocated, within a period of one year.

VINEET GARG,
Additional Chief Secretary to Government Haryana,
Environment and Climate Change Department.